MOTNON RE REPORT ON THE MID-TERM APPRAISAL OF THE THIRD FIVE YEAR PLAN—continued.

MR. CHAIRMAN: We shall now proceed to the further discussion of the Report on the Mid-Term Appraisal of the Third Plan. Mr. Bhupesh Gupta.

SHRI BHUPESH GUPTA (West Bengal): Mr. Chairman, we are having a discussion on the Mid-Term Appraisal of the Third Plan, and I only wish that it was more of an appraisal and less of a recital. I say it is recital because all we get, despite the rather melancholy experience with our planning, is a statement of targets which have been fulfilled or which are in the process of being fulfilled or otherwise. We do not have an appraisal in the sense that real difficulties and problems should be located with a view to overcoming them. Appraisal would naturally require a self-critical approach in this matter and courageous thinking also. But I find that in this matter whole thing is lacking. Let not the Government take any comfort in the fact that they have to offer to House some of these performances which are much below the targets. How can they hide it? They cannot possibly hide it because they would be committing a serious perjury in such matters because they speak under an oath. Therefore, they have what done is they have revealed only what they are not in a position to conceal, and they have concealed what they think should not be revealed and which they are in a position to conceal. That is the appraisal which we have got here. Therefore, I would not congratulate the Ministry

SHRI M. RUTHNASWAMY (Madras): Are we to understand from the hon. Member that the Planning Commission make their reports under an oath?

SHRI BHUPESH GUPTA: The Minister is giving the report, it is not the

Planning Commission. Here he has moved this thing, as you know. It is the document of the Government; we are not dealing with the Planning Commission, but there are Treasury Benches. Anyhow, oaths we leave, they are broken oaths. That is not the point. Therefore, I do not find it at all satisfactory in this respect. That is my first complaint, and that is why I cannot congratulate the Government as some people seem to have done, because truth is so little forthcoming from the Treasury Benches that whatever little mercies are shown in this respect are at once somewhat lavishly congratulated from this that side of the House-by that side I mean the back menches.

am dis-Now, Mr. Chairman, I appointed about another thing. We find that with a lot of fanfare a new Deputy Chairman of the Planning Commission has been appointed and the Congress Party seems to feel as if it is not partisan in such matters and has been going in for talent. I do not dispute the talent the sent Deputy Chairman of the Planning Commission possesses but I am disappointed by the approach he has brought, or is seeking to bring, into the the Planning Commission. should have thought that having functioned in the Opposition as the critic of the Government and also having studied economics and other matters, he would try to reorientate the very basic concepts of planning and would personality bring not only a new creating some confusion in the party to which he belongs no doubt, but also bring in some fresh ideas. He has brought in nothing of the kind and it seems that he is going on the beaten track proceeding on the old lines.

For example, the Deputy Chairman of the Planning Commission more or less accepted that this is the right thing which is going on, and all that he has to do is to dot the "i's and cross the "t's. I say this is not the way to improve matters. He supports profits as the point of growth; that

[Shri Bhupesh Gupta.]

is to say, he is idealising profit as something which is essential. is exactly what big business wants to make out in the country. Yet, we know that in order to expedite planning and development, we have to come to grips with the high rate of profits which the capitalist class, and the monopolist in particular, is earning, and curb it. We sh'ould make statements which go to defend the claims of these people. Therefore, his theoretical thesis, that motive is a growth point, is false in theory, dangerous in its perspective implication and unacceptable to democratic planning. Profit is growth point; the growth point is the labour of the working people; it is the creative labour power, which we seek to encourage and generate in the It is out of increased country. labour that production goes up and the country's economy looks better; profits are based on it. Therefore it is entirely a wrong way of looking at things. For example, in 1950-51, the workers in the factories added a net value of Rs. 1.627 per worker. 1959-60, they increased the additional net value per worker to Rs. 2,364, 45.3 per cent. rise. That is the position. Well, that is one side of it, and production went up, I mean industrial production, thanks to the labour and work of our people. Out of that, the private capitalist class made enormous profits which they had never known before. These things are stated here:

"A preliminary survey of industrial profits in 1962-63 made by The Economic Times' reveals that profits before tax increased by about 13 per cent, while capital employed in business showed a rise of about 8 per cent."

Then-

"The paid-up capital of 183 companies increased from Rs 324 crores in 1961-62 to Rs. 342 crores in 1962-63, while the reserve and surplus increased from Rs. 280 crores to Rs. 320 crores."

This is the story of profiteering and exploitation, intensive and extensive, of our labour power. Now, everybody knows that it is going up.

[THE DEPUTY CHAIRMAN in the Chair]

Yet, our new Deputy Chairman would have us believe that profit is the growth point in our economy.

The second thing is that he is welcoming foreign investment and foreign private investment. That. again, is the position of big business in the country and of the reactionary elements. What we really want is to eliminate and reduce, to begin with, foreign private investment and reduce our dependence on it. Certainly in the public sector it should not be allowed to come but even in the private sector, we should be looking forward to the day when our private sector is rid of the foreign monopolists that exploit our resources. But, here again, he has taken the position which corresponds to that of big business both in this country and abroad. Therefore, that again is a wrong point.

Then, the third point he has made is about the taxes. We have to live with the taxes; in a developing econemy taxes should be there. issue is not whether there should or should not be taxes. the issue is who the taxes. must pay This question. is the main Our planning must be brientated in such a direction that it becomes possible for us to raise more money, by way of taxation and other fiscal policies, from the possessing classes. from the exploiting classes, giving relief to the poorer sections of the community. And yet, from the reappraisal you will find that the target for additional taxation for the whole period of five years has been realised, more than realised in three years' time. It is the only target in respect of which these hon. members of the Government or of the Planning Commission have shown distinction. When

it comes to the robbery of the people, fleecing the people, attacking living standards of the people, we find that the Government not only fulfils but overfulfils the quota, find that the Government is not only not behina the schedule but chead of the schedule. But when it comes to the question of bringing about the requisite changes in industrial sector or in the structure of the economy or, if I may say so here, in the improvement in the living conditions of our people, whether it is wages or education or housing, we find that the Government is limping a precarious behind the targets in manner, to the deteriment of the economy as a whole.

Now, the new Deputy Chairman of the Planning Commission also does not see that. Not only that, he has also developed a thesis which, again, is dangerous, and I wish to strike a note of warning. He thinks that our trouble is there because we have not sufficiently attracted the members of the European Economic Community and the Western investors. That is exactly what he said. In the City of London and in Bonn, the monopolists would like us to Today we are suffering because have not sufficiently dealt with the problem of our industry keeping in view that it must be based on independent economic foundations. And if the Deputy Chairman wants the country's economy to be reorientated even in this Third Plan more more towards foreign private capital and the investors of the West, imperialists, vested interests and monopolists, all I can say is that he is forgetting what he himself once said that if the economy is upside down, the planning will produce chaos and confusion, and will be disastrous to our economy And ctrtainly this is not the war to seek the co-operation of other people, the working people. Therefore, I take this opportunity to remind the Deputy Chairman of the Planning Commission that this should not be done.

What about his own Report, Report of the Foodgrains Enquiry Committee which was appointed, which he was the Chairman? Where is the suggestion about the implementation of some of the relatively good recommendations that were made? I know that he did not recommend the wholesale taking over of the trade in foodgrains. But neither did he support in that Report the private trading that exists today. A half-way house was suggested. Why don't you take any step in that direction? Well, I would like the wholesale trade in foodgrains to be taken over. Therefore, I am disappointed at the drama of the Deputy Chairman of the Planning Commission. His first disappointing. If mance has been that is so, I would not like the curtain to be lifted again; I should like to be away from this drama. That is what I say. And having said it, I should now like to say that our Planning Commission needs bold thinking and it is to be shaken up to its very foundation. There is much that conservative; there is a lot of inertia in it; there is a lot of cussedness and tardiness in it; there is refusal to see ahead; there is refusal to see the signs of life and at the same time to overcome the pull of the dead past. That is the trouble with the Planning Com**mis**sion The Planning Commission cannot be a pedestrian affair, the way it has been functioning today, but I regret to say, that I see no indication of a change coming about the Planning Commission even though a new incumbent has been found from the opposition benches. Having said it, Madam Deputy Chairman, I should like only to deal with a few aspects of our economy. The first thing is the rate of growth. Well, Mr. Chintaman Deshmukh told the House in 1950, the other House I mean-at that time it was the Provisional Parliament—and later on he repeated it here that from 1950 within twenty-five years. national income would be doubled. and now we are nowhere. In the beginning of the First Plan the annual increase in economic growth [Shri Bhupesh Gupta.] was targeted to be 5 per cent.. But we did not achieve it; we know it. Even in the Second Plan, it was less than 4 per cent; and today, in the first two years of the Third Plan, it has declined to 2.5 per cent. annually, at a time when after a decade of planning the tempo of development should be much higher.

We do not nowadays talk about the so-called take-off of our economy, because we have got stuck up in the the bad policies of the mud of Government. Therefore take-off idea has been given up. All right; give it up if you like. Mr. Asoka Mehta was one of those who used to speak of take-off almost in every speech that he made on econ'omic matters. I would ask Mr. Asoka Mehta, what has happened to this take-off. Where has it gone and where is the failure? Is the pilot failing or the engine failing? That is what I would like our Planning Commission to answer here. But it is very alarming, Madam Deputy Chairman, that in the third year of this Plan, in the middle of it, our rate of growth is 2.5 per cent., not even the 5 per cent. which had been envisaged in the First Five Year Plan. What will be the result? The result will be that the standard of living will begin to fall; in fact, it already started falling because rate of growth has a very close and direct relation to the level of living, especially in a country where the population is increasing at the rate of 2:4 per cent annually. Now, if the rate of population growth continues at that level, as it is going to continue, then, well, our rate of economic growth is not keeping abreast of even the population growth. The result will be a depression of the standard of living, that is to say, we would not be able to maintain the population at the present level of living. In fact. I remember. in one of the smaller committees the Prime Minister formed to seek the consultation of the representatives of the opposition parties while the Third

Plan was being prepared, he himself pointed out that we must have the rate of growth stepped up to at least 6 to 7 per cent. even to maintain the population at the existing level living. Today you see how it fallen, not 5 per cent. even, but 2.5 it mean? It per cent. What does means that in the next two years, the rate of growth has to be stepped up to 7 to 8 per cent. or so. Are we going to do it? Are there any indications today? Do the trends indicate? No, we are not going to make it up in the next two years in order achieve even the Plan target of an overall increase of 25 to 30 per cent. in the five-year period. Therefore there would be a serious shortfall in the rate of growth and in the crease in national income, and this will naturally result, from the point of view of the people, in a decline in living standards, especially of the working people and the peasantry and the lower middle income groups. On the other hand, it will have very serious repercussions on the country's investment because, unless the rate of growth is stepped up, the investible surplus also, in quantum, will not be available. If you want to maintain your investment at the level of 14 per cent. or so in a declining rate of growth, you can only do so by fleecing the people, as indeed you are doing already, by cutting, in economic terms, the consumption of the masses. And that is what you are doing today; and you do so not only by higher taxes and levies on the consumers' food articles, but also by manipulating or allowing to manipulate your price policy in such a manner that the people are deprived of their necessities of life. That is how it is being done today.

This, I call, is the worst form of monopolistic exploitation and capitalistic exploitation in our economy, whereas in a developing economy you must have always social objectives in view. What happens to your social objectives when you allow the prices to have a runaway course? Only

this take-off, I find; it is flying at a very high altitude and that, Madam Deputy Chairman, is the price evel. Well, Mr. Asoka Mehta can sav he is on a supersonic journey flying at 65,000 feet altitude above the sea level like the U2 plane. I concede that point. But then the people are ground down That is why you find today that the working people have taken the decision to resist this rise in prices, and it is being done all over the country (Interruptions.) Mr. Pande may nod and shout, but the working people will certainly resist the rise in prices, come what may.

SHRI C. D. PANDE (Uttar Pradesh): I did not say anything, I agree with you in this.

SHRI BHUPESH GUPTA: What else can they do when this Government with its taxes, and the monopolists and profiteers guided only by a huge profit motiv∈ want to fleece in this manner the starving people, the employees, peasants and so on? Naturally they have to fight with back to the wall as indeed they are doing today Therefore I raise that point. Madam Deputy Chairman, the per capita income in the first decade of planning under the two Plans was only 17 per cent., less than 2 per cent per capita income rise I am talking about. Now, how can you assure even a decent living to the people, even maintain the existing level of living, which is dismal? Where colossal wealth exists side by side with abysmal poverty, where millions of our people do not have a square meal a day, in such a situation the per capita income declines, the rate of growth declines, the national income declines whereas the prices and the taxes, the indirect taxes on the people, are going up You create economic injustice and oppression; you widen the social disparities, and you defeat the very objectives and purposes of planning, and I charge the Planning Commission of losing sight of these objectives of the Plan

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We are planning for whom? question is again and again arising in the minds of our people. Are you planning for the Tatas and Birlas, for Dalmias and Jains, the British and American monopolists and their favourites in this country? Or are you planning for uplifting by your hand the down-trodden millions who seck a decent life, a roof to live sustain under, some little food to them, the barest means for the education of their children, a little care of the health and just a little social Justice in this unjust society? If you deny such things, Madam Deputy Chairman, you are in for very great trouble; this is an invitation to the people-objectively I say; you may not mean it; this is an invitation to the people that they should r m of the things In fact, you are putting the Plan in utter disrepute and thereby giving a handle to my friend Mr Ruthnaswamy, who is sitting there, to take advantage of the bankruptcy in policy in order not to malign the malfactors of planning, but to malign the Plan itself. He would like the baby to be thrown away along with the bath-water. I want the dirty bathwater to go but the baby to be retained in hand, looked after, nursed, taken care of, placed in good health. That is the difference between me and the Swatantra Party. Therefore we are in such a situation today

Agriculture; what has happened to your agriculture? Everybody now is talking about agriculture. The First Plan placed emphasis on agriculture, did very little but that was the first love of the Plan Then the Second Plan forgot the love of agriculture; and when we came to the Third Plan, well, under pressure from the public and the compulsion of economic life they gave a certain importance to our agriculture Chapter after chapter is written but our agriculture under the Third Plan is in the worst conceivable state Who is responsible for it? Gods? You are a secular State. I suppose you

[Shri Bhupesh Gupta.]

would not invoke God here. Who is responsible? Weather? I would show Madam Deputy Chairman, if I had time that whether the weather is good or bad, agriculture continues in a state of semi-stagnancy. Production does not go up except in one or two years even when the weather is relatively good.

SHRI JOSEPH MATHEN (Kerala): Madam, agriculture failed in Russia and China also.

THE DEPUTY CHAIRMAN: Please sit down. Let him finish his arguments We are talking of agriculture in India.

SHRI BHUPESH GUPTA: What question he has asked. I wish there were some Borstal schools in our country, which sometimes Members of Parliament should also visit.

SHRIMATI C. AMMANNA RAJA (Andhra Pradesh): It is an insult.

SHRI NAFISUL HASAN (Uttar Pradesh): We will go and visit you when you are sent there.

SHRI BHUPESH GUPTA: We shall go together and I shall leave there. Now what has happened to agriculture? We have given this Rs. 641 crores of compensation to landlords. Not a bad amount even for Mr. Ruthnaswamy. It does not seem to be a niggardly amount. But then what happened in the last year of the Plan under review? During the last year production has gone down by 3 million tons. We are just walking around 77 million tons when the target should be 100 million tons at the end of the Third Plan period. May I know how you are going attain that target? Will you ask the American bombers to lift you up to that level? No. What is happening? We had our P.L. 480 Agreement of 1958. Is it P.L. 480 or P.L. 420, I do not know. It should better be called 420 than 480. Anyhow, I do not make the American law. Under the P. L. 480

Agreement, we are getting 17 million tons of foodgrains on the basis of of loans and Rs. 600 crores worth grants from them. We are now discussing another P.L. Agreement for a similar amount. We know that the food production is going to be worse in the next few years also. The prospects are grim. And do you know why it has happened? Or let the Planning Commission at least do some courageous thinking if the Government cannot deliver the goods. It has happened because the land has not gone to the tiller of the soil. He is not made the owner of the land. That is number one.

The ceilings have not brought the result they were expected to produce. The concentration of land remains largely in the hands of undesirable elements. Here I will just give you only one example. Ten per cent. of the land owners own about 30 per cent. of the land. They generally usurp most of the Plan resources and pump them into rural economy. This is the position; whereas at the other extreme, owners of the 80 per cent. of the holdings possessing 35 per cent. of the cultivated land are deprived of a fair price. They are burdened with taxes and so on. The Reserve Bank has pointed out that despite credit facilities and so on, the rural indebtedness is going up. The peasant family is indebted to the extent of Rs. 470. This is the position. Now, it would come to about 1,000 crores of rupees of peasant indebtedness, apart from what is already accumulated. Now. how can there be production-tell me-when there is no incentive to the tenants and the peasants? Therefore, the basic thing was to so conduct the land reforms that those, who are tilling the land, become the owners of the land and the ceilings should been effectively enforced. Ceiling has been by-passed; hence very many fraudulent deals by the landholding class. Therefore, concentration of land remains in the hands of exploiting classes at the top. It not only impedes production, it leads to wastage of your resources in

the sense whatever you pump into the rural economy is appropriated by this section of the parasitic community, and the marketable surplus of foodgrains again falls into their hands by reason of their predominance in the economy and capacity to hold on And with that marketable surplus in their hand, they indulge in profiteering and speculation, hoarding, etc., create artificial crisis in foodgrains where there should be none. That is how the whole thing happens.

Therefore Madam Deputy Chairman, agrarian reform is the crux of the matter not only for improving the conditions of our rural economy and helping the the peasantry but for economic growth as a whole. Never can the rate of growth go up unless we look after our agrarian economy in such a manner that production goes up on the basis of the peasantownership of the land. But nothing is being done. In Kerala we passed, under the Communist Ministry, a very progressive Bill to which we did not get the assent of the President because of the advice of the Government for months and months perhaps. when these gentlemen came to power, again they passed their own Kerala Agrarian Bill which sought to negate many of the good features. It has widened the scope for eviction and, perhaps, to raise land revenue. have got in Andhra additional levies imposed on the peasantry against which agitation is going on. In the beginning of the emergency, 25 per cent, surcharge on land was put in Uttar Pradesh. Therefore, I say the land question is a major question. It has to be frontally attacked in every aspect. No Planning Commission is worth the name, I tell you, Madam Deputy Chairman, if it does not come, after this bitter experience, to grips with the problem of agriculture and Agriculture needs reoriented and reorganised; otherwise we remain dependent on foreigners. spend a lot of money on freight charges for importing foodgrains, which we can easily save and invest in other more useful purposes.

Now, apart from that, as a result of the counterpart fund under P.L. 480 we have got here in American hands so many crores of rupees. This is again creating imbalances in our economy. Our economy is being built on artificial supports and, therefore, there is every danger of its collapsing at any moment. Indications are there already in the Mid-term Appraisal.

Madam Deputy Chairman, about industry what shall I say? Well, much is made out of it. They do not tell you whether they have fulfilled the target. But then, the great capita 1 class which seems to be having a very fine time, now with Mr. Krishnamachari, has failed to fulfil their targets. At page 125 of this report, you will find that progress in a number of industries in the private sector has not been satisfactory There will be shortfalls in the achievements of the targets in several important industries such as alloy, tool and stainless steel, aluminium, steel castings, steel forgings, machine tools, winding wires, cement, fertilisers, sulphuric acid, soda ash, paper and paperboard, newsprint, rayon pulp and synthetic rubber. "The factors responsible for the slow progress in these industries are under study." Almost on a whole range of industrial production, this multimillionaire class has failed to produce the targeted results, and all that the Government tells is that they are under their study. Why can you not take over the banks? Why can you not take over some of the failing industries and run them better, if you can, in the public sector? But, at the same time, they are allowing 'lem profits. And what is more they are entering into agreement with the United States of America for non-plan projects of the order of 225 million. 80 per cent. of which, Madam Deputy Chairman, will go to build up precisely some other industries in the private sector. That is to say, the monopolists have made such wonderful performance to-day under your Third Plan that they come to [Shri Bhupesh Gupta.]

the Government, influence you to get loans from the U.S., underwrite these loans and make the State responsible for the payment and then to make over the money to them, so that they can play havoc with it.

Well, this is not planning. Here again, I give this information to the House that a special representative of the U.S. State Department along with a few business executives of the top U.S. monopolies is here in Delhi. They have been meeting Mr. T. T. Krishnamachari and the Secretaries of the economic Ministries of the Government of India regularly and have come to the understanding on the problems of U.S. economic aid for the ramaining years of the Third Plan Fourth Plan. and for the Plan being Our Fourth mortgaged to the American millionaires well in advance and that too at a time when we are facing difficulties with our Third Plan. I should like a clear statement. Let them deny that these people are not here. Well, then we may consider finding out the whereabouts of them and see who is correct and who is not.

Therefore, this foreign collaboration question has to be gone into. Krishnamachari, I charge, has given an orientation of our planning towards not only the monopolists in our counforeign monopolists. He is systematically negotiating with them in order to get them involved or participate even in our public sector, and Mr. Tata and others are declaring from the house-tops that it will be done. Mr. Krishnamachari is increasing the foreign collaboration agreements which are already in the neighbourhood of 2,000. You will say that we gain technical machines and so on. Well, temporarily you may have advanced this argument but may I point out to this House in all sincerity that the credit benefits, that you get as a result of such agreements, are more than offset by the remittances abroad profits and other things tney send, and also by various other factors including their import of com-

ponents, intermediate products and even in some cases raw materials? The monopolists abroad are trying to dovetail themselves into the planning in order to function and operate in a protected market and take advantage of our developing economy. Are we developing economy in our country to offer commodity market to American millionaires whose million people depend on their export trade and whose surplus stock needs to be sold in underdeveloped countries, creating imbalances in their economy? This is the plain question to-day. How are we developing the economy? Should we develop our economy in the direction of achieving economic independence, freeing ourselves from the world capitalist market and seeing things look up? Where is the answer? The Planning Commission's answer is: "We go the pedestrian way". We started in 1950. Basically we travel along the same lines, only sometimes we put on airs. That is not the way. I want a radical orientation in the other direction than the one which Mr. Krishnamachari is bringing about. I tell you Mr Krishnamachari is spelling out danger to the country and it is regrettable to-day that such a thing should have happened when the Prime Minister is not fully and wholly at his post.

SHRI C. D. PANDE: It is an insinuation of the worst type.

SHRI BHUPESH GUPTA: Yes, because I know. You will never understand your Prime Minister.

SHRI C. D. PANDE: I understand him better than you.

SHRI BHUPESH GUPTA: The Prime Minister has understood you and what you are, and one good thing he has done. But there is Rajya Sabha nomination. Are you retiring this time? No?

Now, the position is this. We were given this solemn assurance that the public sector will be public sector. The Industrial Policy Resolution made that commitment. The

Prime Minister gave that assurance. Now, Mr. Krishnamachari, not happy with the robbery and burglary that is taking place, said in Delhi: 'we are ₩ ell throwing the door wide open'. the American millionaires are fat have people, no doubt, and you thrown the door wide open. fore their line is, taking advantage of India's foreign exchange crisis shortage, allow these people to come in and the Indian big business nere is in collusion with them. What is your big business? Why they about such big things about big busi-They ness. I cannot understand. stand exposed in the Vívian Commission report which is typical not only of Mr. S. P. Jain but of that entire tribe of India's traducers the economic field. It is unpatriotic, anti-social, money-grabbing, exploiting-the high finance and big business. To-day it is banking which is responsible for the rise in prices. Speculationfraud game—is given big incentives and opportunities when the whole country including Congressmen demanding nationalisation. Are you not then on the reverse gear? Is this the way to advance the cause of our economy? The planning is failing there.

The Industrial Policy should be reorientated with a view to expanding the public sector at a much faster speed not only setting up new undertakings must be done but also by nationalising such industries as coal-mines. especially banking in our country. Banking is the key to your success in this field. You control banking, and the Rs. 1200 crores and so on that is in their hands. Well, deposits you are controlling and many things. Dwarfs cannot ever fight. Economic and political drawrfs cannot ever rise to the heights, certainly not to the com manding heights of our economy. say that the entire country will be with you. Partisan considerations will not be there, but for some reactionary howling creatures, should you not take measures in the direction developing our industry much faster in the public sector, dealing severe

blows to the monopolists in country? The monopolists are source of our evil. They are the source of our corruption. At 3 P.M. we shall be meeting Mr. Nandaji to problems of fighting discuss the corruption at the non-official level but may I tell you that if the monopolists remain in an entrenched position unhampered and helped by Government in this manner, corruption shall continue, because that the fountain of corruption? That is the source from which the Niagara Falls of this bribery or corruption come. Strike there. They are encouraging it.

As far as the working people concerned, I do not wish to say very much. We say here that the D.A. should be increased to cover the rising cost of living and there should be 25 per cent. increase in the wages. You are keeping your working people waiting on the sidelines of our public life, denying them, attacking them, using the emergency powers against them and so on, but you do not try living standards. to improve their What is the incentive? Who should get the incentive? This again is the question. The priority should be fixed in the matter of giving incentives to the social classes. Which class should get the incentivesthe producing classes or the exploiting classes? You are giving incentives to the exploiting classes. You are denying things to the producing classes. That is why we are opposed to this line of approach. Therefore all I can say is, we do not need this kind of miserable report as this What we need today is some amount of collective bold re-thinking so that we can improve matters where improvement is very, very urgent and essential. I have indicated some of the things-industrial things and others. The cottage and small industries have been neglected. should be helped. Otherwise cannot even tackle the unemployment problem. It is growing Unemployment is growing every year, year after year, and there is more unemployment today than at any time and there Mid-term Appraisal of [RAJYA SABHA] Third Five Year Plan 2194

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will be more unemployed at the end of the Plan. This is admitted by the Government and one notable pature is the middle-class unemployment. Educated unemployment is prowing.

Well, I tell you, check it before it in too late.

1 P.M.

THE DEPUTY CHAIRMAN: Mr. Gupta, your time is over.

Shai BHUPESH GUPTA: I am finishing. Therefore, Madam Deputy Chairman, I will not say much about the unemployment problem. Others will have occasion to speak on that. I would only say that this has to be handled and it should be given priority. As far as prices are concerned, what I say is that complete change of policy is needed.

The regrettable part of all this isand this I would like to say before I sit down—that all this miserable performance has taken place when this Parliament in good faith, may be, somewhat misled by the Government, invested the Government with the emergency powers. If you read the Defence of India Act and the Rules, you will find that many of the provistons there are for controlling our economy and so on. They were given to step up our economy, to build up our industries in a much better way, to increase agricultural production and to settle some of the economic problems favourably. But we find precisely the opposite here. In this period of emergency, when the Government has been empowered with these specfal powers and the Defence of India Eules, they have produced exactly the epposite results. Things have gone from bad to worse. Can I expect a better performance from the Government when this is their attitude, their policy, their line of thinking and their way of handling our economic and Public matters? Therefore, I appeal to the House against before it is too late, that they should not treat this matter as a party issue They should consider the serious backlog and this stagnation or semi-stagnation in our agriculture and the very serious condition that has arisen in all the sectors of our economy, in order to have a rethinking over this matter so that we can formulate a correct Plan by breaking from the past and looking to the future. Thank you.

भी ए० बी० बाजपेयी (उत्तर प्रदेश): महोदया, लोकतन्त्र के तरीकों से मार्थिक समदि को लाने का एक महान् प्रयोग हम भारते देश में कर रहे हैं। इस प्रयोग की सफ-लता के लिये यह आवश्यक है कि आर्थिक प्रगति की मलभत बातों पर देश में एक मत हो और निर्माण के प्रयत्न सबके सहया से चलें। कल श्री खण्डभाई देसाई ने कहा था कि हमें योजना को राष्ट्रीय योजना मानना चाहिये। बडा मच्छा होता यदि इस प्रकार की स्थिति हम देश में उत्पन्न कर सकते: लेकिन जब तक कांग्रेस पार्टी योजना को बनाने में धौर उसे ग्रमल में लाने में विरोधी दलों का सहयोग प्राप्त करने की मावश्यकता मन्भव नहीं करेगी. योजना को राष्ट्रीय स्वरूप देना सम्भव नहीं होगा।

लोकतन्त कुछ मयदायें लगाता है और हम उन मयदाशों को तोड़ कर, चाहते हुये ी पार्थिक विकास की गित को नहीं बढ़ा सकते। हम प्रपनी जनता पर ऐसा भार नहीं डाल सकते जिसे जनता उठा नहीं सकती या जिसको उठाने के लिए उसे त्याग की, परिश्रम की पराकाष्ठा करनी होगी। हर पांच साल बाद हमें उस जनता का दरवाजा खटखटाना है। इसके लिये एक ही रास्ता है कि इम नियोजन को राष्ट्रीय स्वरूप देने का प्रयत्न करें और जहां तक सम्भव हो सभी दलों का सहयोग प्राप्त करने की कोशिश की जाय और कांग्रेस पार्टी जिना से प्राप्त होने वासी समृद्धि के नाम पर चुनावों में वंट मांगना बन्द कर है। सगर यह योजना राष्ट्रीय योजना

है तो इससे प्राप्त होने वासे फलों का एक ही इस दावेदार नहीं हा सकता भीर भगर एक ही दल दावेदार बनने का प्रयत्न करेगा तो बन्य दलों में स्वाभाविक रूप से नियोजन के प्रति गालोचना करने की प्रवृत्ति उत्पन्न होनी; फिर माल चना चाहे रचनात्मक हो ना व्वंसात्मक हा भीर अधिकतर माल चना श्वसात्मक होती है, रचनात्मक नही होती है भीर में विरोधी दलों को भी इस दोष से मूक्त नहीं कर सकता । लेकिन जब सबसे बड़ी पार्टी, सबसे पुरानी पार्टी इस सकटकाल में बपने दायित्व का पालन करने के लिये तैयार नहीं है तो छोटे दलों से इसरे ग्रधिक ग्रंपेक्षा नहीं की जानी बाहिये।

योजना की सफलता के लिये एक राज-नैतिक, प्रार्थिक पनुशासन की देश में भाव-श्यकता है जो हम पैदा नहीं और कर सके हैं भीर जब तक वह भनुशासन हम पैदा नहीं कर सकेंगे, हमारे लक्ष्य प्राप्त नहीं होंगे भौर हम जनता का स्वेच्छा से मिलने वाला सहयोग प्राप्त नहीं कर सकेंगे। मुझे खुणी **है कि श्री ग्रशोक मेहता को योजना ग्रायोग** का उपाध्यक्ष नियुक्त किया गया है। इससे उनकी नाटीं में जो संकट पैदा हो गया है, उसनें मै नहीं जाना चाहता, लेकिन श्री भशोक मेहना की निय्क्ति सही दिशा में एक कदम है। मेरी इच्छा है कि योजना मायोग में भौर भो ऐस भ्वक्ति लिये जायें जो प्राधिक मामलों के न केवल विशेषज्ञ हैं किन्तु जिनमें परिस्थित की बदलने की एक बेचैनी है, जो नये समाज का रचना के लिये प्रपने को उत्सगं पर चुके हैं भीर जो अपने व्यक्तित्व से इस कार्य में बनता का स्वेच्छा से मिलने बाला सहयोग जना सकते हैं।

योजना भायोग में मन्त्रियों की संख्या कन होनो चाहिये। यदि गांधी ादी प्रथंशास्त्री बोजन मायोग में स्थान पा सकें तो नियोजन को म काम की ऊचाइयों से उतार कर प्रवार्थ-बाद की धरती पर ल ने में सफलत भिलेगी।

लेकिन इस सम्बन्ध में एक स्पष्टीकरण च हुंगा। भी मशोक मेहता योजना मायोग के उपाध्यस नियुक्त हो गये, लेकिन वे प्रभी राजनैति प टी से भपना सम्बन्ध बन ये हुये हैं। क्या योजना भ योग के भन्य सदस्यों के लिये यह छूट होगी ? ससद् के सदस्य जो योजना म योग के सदस्य नियुक्त किये गये, उन्हें ससद् सं इस्तीफा देना पड़ा क्यों कि योजना षायोग की सदस्यता को म फिस पाष माना गया है, लभ का पद [THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA) in the Chair.]

माना गया है। यह नियम भगर सदस्यों पर ल गू होगा तो क्या उपाध्यक्ष महोदय पर ल गू नही होगा ? यदि इसकी छूट देने का निर्णय कर लिख गया है तो में इसक स्व गत करूगा, लेकिन इसे समान रूप से ल गू किया जाना चाहिये । किसी स्यक्ति विशेष को प्रपवाद बनाना ठीक नही होगा।

तीसरी योजना के हमने लक्ष्य रखे बे---खाद्यान्न में स्वावलम्बन ब्नियादी उद्योगों का वियास, देश की जनशक्ति का पूर्ण उपयोग, रोजगार में वृद्धि तथा आय में और अवसर में समानता, किन्तु दो वर्षों की जो कहानी 🕏 बह, उन उद्देश्यों की प्राप्ति में हम सफल होंगे, इसकी गवाही नही देती । खाद्य के मोर्चे पर हम पूरी तरह विफल हुये हैं ग्रीर मुझे श्राशंका है कि मगले दो तीन वर्षों में परि।स्यांत मौर भी गम्भीर हंने वाली है। रबी की फसल पाले से नध्ट हो गई है। गेहूं, चना ग्रीर दार्षे पर्याप्त माला में उत्पन्न नहीं हु गी। चीनी 🖣 उत्पादन के भी हमने जो लक्ष्य रखे हैं वे पूरे नहीं किये जा सकेंगे । चीनी की मिले भव बम्ब हो रही हैं क्योंक उन्हें गन्ना नहीं मिल रहा है। जब में लक्ष्य पूरे नहीं होंगे तब क्या परिस्थित उत्पन्न होगी, शासन को इसका विचार धरना चाहिये । खाद्य तथा कृषि मन्त्रालय अनेक म(न्त्रयों की प्रतिष्ठा की कब साबित हो चुका है। मौतम ग्रगर साथ नहीं देगा तो इस मोच दर हम कैंस धागे बढ़ेंगे, इसका विचार करना [श्रा ए० बी० वाजपेयी]

बाहिये। देश में कुछ तत्व हैं जो इस खादान्न के प्रश्न को लेकर गड़बड़ मचारा चाहते हैं। उत्तर प्रदेश के कई नगरों में प्रनाज की दूकानें बूढ़ी गई हैं। यह जनता का प्राकस्मिक रोष जकट नहीं हुआ है, इसके पीछे योजना काम कर रही है। कानून भीर शान्ति बनाये रखने का प्रश्न भी जुड़ा हुआ है। यदि हम जो भी खादान्न है उसके वितरण की उचित व्यवस्था नहीं कर सके तो परिस्थिति बिगड़ेगी भीर उसे काबू में रखना मरकार के लिये मुश्किल होगा। हमें उन नत्वों पर कड़ी नजर खनी चाहिये जो संकटकान का लाम उठा कर जनता को भराजकता की भीर ने जाना बाहते हैं।

इसके सम्बन्ध में दो मत नहीं हो सकते कि जब तक खाद्यान्न का उत्पादन नहीं बढेगा तब तक हमारी समस्या हल नही होगी लेकिन उत्पादन क्यों नहीं बढ़ रहा ? इसके सम्बन्ध में धलग अलग राये हैं। यदि हम चाहते हैं कि उत्पादन बढ़े तो केवल केन्द्र में एक एग्री-करूबरल प्रोडक्शन बोर्ड बनाना या राज्यों में मन्त्रमण्डलों की उपसमिति कायम करना या एग्रीकल्चरल प्रोडक्शन कमिश्नर की नियुक्ति करना इतना ही काफी नहीं है। ये काम होने वाहियें क्योंकि ये समन्वय के काम हैं लेकिन भ्रमली समस्या यह है कि हम कितानों की भविक उत्पादन करने के लिये किस प्रकार प्रेरित करें। प्लानिंग कमीशन की ग्रोर से एक नोट "दस्यों को भेजा गया है जिसमें कहा गया है कि हम खेती के लिये सीमेंट देने, सिचाई की सुविधायें बढाने, टैक्टर तैयार करने, विजली की दर घटाने श्रीर धच्छे बीज की म्यवस्था करने का प्रबन्ध कर रहे हैं। इसके साथ ही कर्जे की ममस्या है। सहकारी समितियां ऋण देती हैं मगर ऋण के बदले में कुछ जमानत मांगती हैं । हर एक किसान के लिये जमानत दैना सम्भव नहीं है। बड़े किसान ही जमानत दे सकते हैं। बड़े किसान ही ऋण पाते हैं जबकि हम देखते हैं कि भगर बेती बढ़ानी है तो यह जरूरी है कि हर एक छोटे किमान को ग्रधिक पंजी लगाने, मधिक मेहनत करने मौर मपनी मेहनत का पूरा उपभोग करने का भवसर मिले घौर इस प्रकार का उसमें विश्वास जगाने की आवश्यकता है। यह काम नरकार मही कर तकी है। यदि भविष्य में भी हम यह काम नहीं कर सके तो हमारी खेती के मोर्चे पर विफलता समाप्त नहीं होगी । भगर हम प्राम-सेवक को खाद्यान का उत्पादन बढाने में पूरी तरह से लगा नकें तो बड़ा लाभ होगा। लेकिन ग्राम-सेवक दलबन्दी में फंसे हैं। खेती को छोड़ कर वह ग्रौर सब काम करते हैं। नीचे के स्तर पर राजनीति इतनी गन्दी है कि उत्पादन बढाने का लक्ष्य पीछे हट जाता है इसलिये मेरा निवेदन है कि योजना के लक्ष्यों को पूरा करने के लिये केवल केन्द्र में ही नहीं किन्तु हर एक स्तर पर, गांव की सतह पर भी, सब का सहयोग लेकर कैसे भागे बढ़ा जाय--यह हमारी सफलता की कूंजी है। यदि इस यक्ष-प्रश्न का हम उत्तर नहीं दे सकते तो हम लोकतन्त्र में ग्राधिक नियोजन सफल करने का जो महान प्रयोग कर रहे हैं उसे शायद कामयाब नहीं बना तकेंगे । स्पष्ट है कि हमारी श्रार्थिक विकास की गति बढ़नी चाहिये, उसके लिये हम जब तक जो इनवेस्ट-मेंट की दर है, रुपया लगाने की दर है उसे नहीं बढ़ा सर्केंगे तब तक ग्रायिक विकास की गति नहीं बढ़ेगी । इसके लिये विदेशी सहायता लेने में संकोच नहीं होना (Time bel I rings) मझे ग्रास्चर्य है . . .

मुझे कितने मिनट दिये गये हैं।

उपसमाध्यक्ष (श्री महाबीर प्रसाद भागव) : १५ मिनट ।

भी ए० बी० वाजपेयी : अभी तो ११ मिनट नहीं हुए हैं। . उपसमाध्यक (भी महाबीर प्रताद भागंब): भापके १४ मिनट हो गये हैं।

भी ए० बी० वाजपेयी : ताज्जुब है, मैंने १ बज कर ५ मिनट पर बालना शुरू किया है।

उपसभाष्यक्ष (श्री महाबीर प्रसाद कार्गव) : भ्रापने १ बजे शुरू किया था।

बी ए० बी० वाजपेयी: ग्रगर ग्रापकी इच्छा हो तो मैं बैठ जाऊं: ग्रलग-श्रलग भदस्यों के लिये भ्रलग-ग्रलग नियम हैं।

उपसभाष्यक (भी महाबीर प्रसाद भागंब) : ग्राप खत्म कर लें।

ची ए० बी० वाजपेयी: मैं ऐसे कैसे खत्म कर सकता हूं। मैंने अभी बोलना शुरू किया . है। प्रार्थिक नियोजन पर बोलने के समय ' यह समय की मर्यादा मेरे सम्बन्ध में इतनी दृढ़ होनी है तो मैं नहीं बोलूंगा।

उपसभाष्यक (श्री महाबीर प्रसाव भागंद): यह तो ग्रापकी इच्छा है लेकिन भाग खत्म कर लें।

बी ए० बी० वाजपेयी: मभी भापके सामने एक सदस्य बोल कर गये हैं, उनके बल को कितना समय मिला, उनको कितना समय मिला, कितनी बार घंटियां बजी ग्रीर वह बोलते रहे। मैं वह दृश्य उपस्थित नहीं करना चाहता। मैं ऐसा सदस्य हूं कि एक बार 'रंटी बजे तो बैठ जाना चाहूंगा। मगर ग्राप यही हंग चाहते हैं तो मुझे कुछ बोलना नहीं है। कमाल है।

उपसभाष्यस (श्री महाबीर प्रसाब भागंव): ग्राप खत्म कर लीजिये। १५ मिनट के बाद मैंने कहा कि १५ मिनट हो गये। ग्राप भाषा भाषण खत्म कर लीजिये।

भी ए० बी० वाजपेयी : मेरे विचारों की अंखला ट्ट गई।

महोदय, मैं निवेदन कर ग्हा था कि धगर माथिक विकास की गति तीज करनी है तो हुँ मधिक रुपया लगाना होगा भीर उस स्थित में हम विदेशी महायता से श्रपने को वंचित नहीं कर सकते । मुझे खेद है, कम्युनिस्ट पार्टी ऐसे सुझाव देती है जो परस्पर विरोधी हैं। वह श्राधिक विकास की गति भी बढ़ाना चाहती है श्रीर ग्राधिक विकास की गति बढ़ाने के लिये जहां से पंजी प्राप्त होना सम्भव है उस माग में भी बाधा डालना चाहती है।

राष्ट्रीयकरण की बात तही जाती है, तेल कम्यानयों के राष्ट्रीयकरण की भी प्रावाड उठाई जा रही है। यदि हम तेल कम्यानयों का राष्ट्रीयकरण करें तो विदेशी पूंजी प्राप्त नहीं होगी और विदेशी पूंजी प्राप्त नहीं होगी तो क्या हम लोकतन्त्र में ग्रपनी जनता पर इतना भार डाल सकते हैं कि वह उसे उठा न सके फिर भी हम ग्राथिक प्रगति में उसना उप-भोग कर वेलें? इस सम्बन्ध में भेरा निवेदन हैं कि सरकार जिसे पब्लिक सेक्टर कहते हैं, जो सार्व जनिक क्षेत्र है, उसको ग्रधिक बढ़ाने के बजाय जो कल और कारखाने सरकार ने भपने हाय में ले लिये हैं उन्हीं को ग्रच्छी तरह से चला कर दिखाये।

इमारे पास प्रशिक्षित व्यक्तियों की कमी है। जो कारखाने हम चला रहे हैं कुछ ग्रपवादों को छोड़ कर वह ठीक तरह से नहीं चल रहे है। एक एकानामिक टेकनिकल सर्विम हो छोड भौर प्रशिक्षित व्यक्ति हों जो कारखानों को चला सकों, उनमें लाभ दिखा सकों तो फिर पब्लिक सैक्टर के सम्बन्ध में जो गलतफहमी पैदा हो गई है वह दूर हो जायगी। पब्लिफ सैक्टर का विकास करने का कोई विरोधी नहीं है, होना भी नहीं चाहिये, लेकिन जो काम व्यक्तिगत प्रयत्नों से ग्रच्छी तरह से हो सकता है उसे परकार भ्रपने हाथ में लेने का प्रयत्न करे तो क्या होता है इस सम्बन्ध में मैं एक उदाहरण का उल्लेख करके खत्म कर दूंगा। रांची में एक हैवी इंजीनियरिंग कार्गेरिशन है उसके हैवी मशीन बिल्डिंग प्लान्ट में ग्राग

श्चि ए० बी० वाजपेयी बन गई। मन्त्री महोदय का भनमान है कि ४४ लाख रुपये का नुकसान हुन्ना है। गैर-सरकारी अनुमान यह है कि १ करोड़ रूपये की सम्पत्ति का नकमान हुआ है। सबसे भारवर्य की बात यह है कि जब ग्राग लगी तो बरवा टेलीफोन एक्सचेंज के ग्रापरेटर ने कर्पी शन के डाडरेक्टर को फान किया कि भाग लग गई है, क्या इंतजाम होना चाहिए। बाइरे टर ने कहा कि भ्राग लगने जैसी छोटी षटनायों के बारे में कार्पोरेशन के चेयरमैन की या बाहरेक्टर को परेशान करने की जरूरत नहीं है। यह बात टेलीफोन भापरेटर ने चपनी लाग-बुक में लिखी है। वह लाग-बुक पुसिस ने अपने कब्जे में ले ली है। मैं चाहता हं कि इस भाग की घटना की ग्रदालती जांच की जाय । इसे हम वहां के डाइरेक्टर या यहां के बे रमैन के भरोसे नहीं छोड़ सकते। इन्होंने वहां करोड़ों की सम्पत्ति खले श्राकाश 🛊 नं वे फैना कर रखी है। यह सार्वजनिक बन का दुरायोग है । धगर हम पब्लिक बाजे करम में सार्वजनिक धन का इस तरह के दुरायोग करेंगे तो फिर हम पब्लिक प्राजे-कटस के बारे में जनता में सहानभति पैदा नहीं बर सकते। भाषिर जनता पर टैक्स लगा कर डी सरकार पब्लिक प्राजेक्ट्स के लिये रूपया डगाहती है ग्रीर जनता चाहेगी कि उसका इपना ठाक तरह से लगाया जाय स्रोर उसके बदले में जनता को भ्रच्छा लाभ दिखाया चाम । यह एक उदाहरण है जो यह बताता 🛊 कि हमारे पब्लिक प्राजेक्ट्स में कहीं न कहीं पर गड़बड़ी जरूर है श्रीर इसलिये हम बो उनसे मुनाफा करना चाहते हैं वह नहीं कर पाते हैं। तीसरी पंचवर्षीय योजना में ४५० करोड़ रुपये के मुनाफे का अनुमान आप पश्चिक प्राजेक्ट्स से करते हैं, यह मुनाफा कैसे भिनेना भगर पन्लिक प्राजेक्टस इस तरह से चलाये जायेगे ? मुझे विश्वास है कि इस ब्रम्बंध में मंत्री महोदय विचार करेगे ।

जो सबसे बड़ी बात है उसको मैं फिर इसरा दूं कि म्रायिक नियोजन की सफलता के लिये देश में भाषिक भौर राजनीतक भनुतासन भावश्यक है, यह भनुशासन भाक है नहीं । भगर सरकार, भाषाजना भाषोक यह भनुशासन पैदा कर सके तो हम दुनिया के सामने ऐसा उदाहरण रखेगे जो उदाहरण पाज तक रखा नहीं गया । वह उदाहरण यह होगा कि जनना की राय से हम विषमता को मिटा कर भाषिक समृद्धि ले भाषें भीर उसके लिये व्यक्तिगत स्वाधीनता को समाप्त करने की भावश्यकता नहीं पड़ेगों । धन्यवाद ।

SHRI C. D. PANDE: Mr. Vice-Chair. man, Sir, I tried to go through this Report very carefully and I am constrained to say that this Report rather sketchy. It has touched upon nearly 200 items in its review and no item has been exhaustively and satisfactorily dealt with. Three to four lines have been used for dealing with big items which are very vital for the development of the nation But for these two pages which Mr. Bhagat has introduced in this Report, I think the Report does not give you any inkling of what is happening. But these two pages are very significant and they illustrate the development that has been made under the aegis of the Planning Commission. My submission is that after seeing the results or after seeing the stagnation for the last two or three years we have come to point when we must revise our opinion and we must change the whole scheme of things as far as the Planning Commission is concerned.

Now, I am very emphatic about one thing. The authority and scope of action of the Planning Commission, as it is today, should be curtailed drastically. As I said, there are 200 items that are reviewed in this small Report. In the same way there are hundreds of things that the Planning Commission has taken control of or is dealing with The result is that it cannot deal with every item of national life and be successful. It would be much better if the Plan-

ning Commission restricts its activities to about twenty items of heavy industry, that are essential and that cannot be done by any private agencies and for which the State must take up the responsibility. Twenty big items like power projects or dams, housing and so on; these are the only spheres where the Planning Commis. sion should enter, make a plan and execute it. And execute it in what manner? It is not enough to say that this percentage of the target has been achieved. This is good so far as it goes. But there are three sides to targets of a plan. One is when you say 15 million tons of cement something will be produced but within what time. The time target is more important than the target of quantity. Equally important target is the target of finance involved in the execution of that target. For example. the Planning Commission promised to this country to produce 6 million tons of finished steel at a cost of Rs. 400 crores. Now, experience has shown that this target has not been achieved. The time taken is about three or four years longer than what was given out and similarly the finances also jumped from Rs. 350 crores to almost Rs. 500 crores. Now, it won't do if the same target is achieved in a longer time. Time is more important in the sense that time is money. If Rs. 300 crores are lying idle for seven years instead of five years then there is a great deal of loss to the nation.

So, as I was saying the Planning Commission has come to a stage when its composition, its authority and the scope of its activities should be curtailed. I believe that the Planning Commission has assumed power over the Government. Today either in the Central Government or in the State Governments, there is no initiative. Whenever I approach some Minister in the U.P.—the Minister of Irrigation or the P.W.D. Minister-for the construction of a small bit of a road, he says, Well, Dr. Pande, I would have very much liked to entertain your request for the construction of this small road but the Planning Commission has not included it in the Plan'. I ask this question. Was there no road built in this country when there was no planning? Should you give every bit of development in the country to the control of the Planning Commission? Planning should be only for such things which are of a national character and which cannot be handled by Governments single-handed. As. Dr. K. L. Rao was saying this morning, in the case of irrigation projects there are projects which involve an expenditure of less than Rs. 5 crores and I say those projects should never go to the Planning Commission. That way their work will be reduced and they will be in a position to devote more time to bigger schemes like the Bhakra-Nangal or Nagarjunasagar, D.V.C., Chambal Valley project, Gandak Valley project or Ramganga project, because these are the projects which are your responsibility. Now you allot the funds and you depend upon the Governments either in the States or at the Centre to execute your plan. If they do not do it properly you have no authority. Therefore the Planning Commission should make it a point to restrict its activities. Therefore, I would say that it should not be over the head of the Government of India and the Government of India also should not take shelter by saying that the Planning Commission has not approved it. The Government of India is higher in authority and it should only take the advice of the Planning Commission, not the orders of the Planning Commission.

THE MINISTER OF PLANNING (SHRI B. R. BHAGAT): The Planning Commission does not give orders; it only advises.

Shri C D. PANDE: But the moment it suggests something, the Government of India is in the habit of saying that it has been approved by

[Shri C. D. Pande.]

the Planning Commission. Is there a single Minister in the Government 'Planning Comof India who says. mission or no Planning Commission, I will do this'? It is not so. Experience has shown that the country is taking orders from the Planning Commission. For that it is also necessary that the Ministers Central Government should be members of the Planning Commission. If the Prime Minister is the Chairman and there are four or five very important Ministers in the Planning Commission and if they deliberate and suggest something, is it possible for any other Minister who is not a member of the Planning Commission to come and say that he would not take that advice, as my friend here says it is an advice and not an order? Therefore. the Planning Commission should only have an advisory capacity and its activities should be restricted-I do not say restrained-to specific big projects and schemes of industry and also housing. Housing is also a big thing which no single Government can control.

As far as the targets are concerned, this gives a clear picture. There is not a single item of importance which is not lagging from 15 to 35 per cent. I will not repeat the list; the list is there. There is no important material for the building of the nation, the target of which has been fulfilled in its entirety, in food, in cloth. Now, many people have spoken about food Food is a very important subject and therefore it has captured the attention of the nation and that is why many people have dealt with that subject. I say cloth is equally important. In cloth, when planning was being discussed in 1953, the idea was to provide 20 yards of cloth per head. Today after ten or eleven years of planning, thirteen years of planning, I think we should have provided if not twenty, at least eighteen or nineteen yards of cloth per head. But we are producing only

7200 million yards. Of course, have made some progress in the handloom cloth production but as far as textiles from the mills are concerned, we are going down from year to year. ln 1956, production cloth was the highest when we touched 5600 million yards and last year it was only 4900 million yards. That means instead of going up by six or seven million yards every year, we are descending down from 5600 million to 4900 million yards.

Next comes power. Power is also short of the target. Then, there is coal. Of course today temporarily coal position is a little easy because there is not that demand for coal. But this is a temporary phase and you should not slacken your efforts. It may be that it is only for a short while that coal has not got a market. similar thing happened about cement some years back. There was some temporary lack of demand and the Government of India thought that cement production was in excess, and therefore they slowed it down. Within six months it looked up and even now you have not been able to revive your production and if you are able to revive it, it is only with a slow speed. In the Second Plan the cement target was 14 million tons and now you have put it at 15 million and you expect only 13 million tons. So you have not been able to make it up. After three years of the Plan, the production is only 9.2 million tons.

THE VICE-CHATRMAN (SHRI M. P. BHARGAVA): Dr. Pande, you might continue after lunch.

The House stands adjourned till 2.30 P.M.

The House then adjourned for lunch at half-past one of the clock.

The House reassembled after lunch at half-past two of the clock, Vice-Chairman (Shri AKBAR ALI KHAN) in the Chair.

SHRI C. D. PANDE: Sir, before lunch hour I was speaking about the shortfalls in the various targets, in the industrial and agricultural sectors All the speakers have naturally dwelt on these points. Therefore, it will not be profitable if I go on repeating the same thing because there is shortfall in almost every sector.

Now. I want to say something about the manner in which the money raised has been spent. It is a matter of great satisfaction that the people of this country have liberally contributed to the Plan. Nobody in 1951 or 1952 could believe that this country could raise **Es** 6,000 crores or could think of spending Rs. 10,000 crores. We thought at that time that even Rs. 2,000 crores was a big amount. Seeing the desire of the people in the country to raise their standard of living and improve the conditions of living they contributed liberally. have no complaint against our taxpayers, big or small. They have all contributed lavishly and freely and even now they are ready to do so. And so have our friends abroad. They have also played their part liberally and unstintedly. Wherever the friendly countries are, whether they are in the West or in the East, they have contributed liberally. We are grateful to them. But the amounts have raised, I believe, have not been usefully-I do not say properlyspent. The reason again, is the same. We have taken within our purview the whole range of human life, the whole society, from palm gur to the petroleum industry. We believe that nothing should be left. If planning does not touch this thing, if palm gur is not raised, it is not as if the heavens will fall. Palm gur prepared from 'Neera' may be a very thing. You are wedded to prohibition

and, therefore, palm gur should be made. But it is not a national item of development that you should spend so much money on it. Spend money where good results are possible. In the same way-of course, many people will differ from me, from all sides of the House-money is spent on khadi and village industries. I do not object to village industries and khadi, but the amount of money spent and the results achieved are not commensurate and do not tally with their return.

SHRI LOKANATH MISRA (Orissa): That is meant to keep your Partymen alive.

SHRI C. D. PANDE: Am I against my Party? That you can believe. A sum of Rs. 20 crores has been lent to the Khadi Commission. The Khadi Commission, according to the latest figures, made 72 million yards of khadi. Out of Rs. 20 crores, half the amount is for gur and other things. Thus, Rs 10 crores are being spent or have been spent and the result is that you have been able to produce million yards of khadi. Already million yards were being produced before the Plan and you have added 22 million yards. What I am saying is that these amounts should be judiciously spent. Khadi is a nice thing. Mahatmaji worked on it and took his vow when there was no Government support. He could raise it to a certain level. We are now in our era giving Rs. 20 crores and we have not moved much in that direction. We are counting too much on these things and we should give up that attitude.

Similarly, there is the expenditure on social welfare. The work was being done by non-official agencies in the old days and now it is being done by official agencies. There is now no non-official agency worth the name doing it. Because there is a surfeit of money at our disposal, we are spending it. If I may be permitted to say so, it is squander lust. Or, what shall I say, in Germany they say wander [Shri C. D. Pande.]

lust. Those who walk, those who move about, are called people suffering from wander lust. In this country we are suffering from squander lust. A huge lot of money is being spent on such things which are of no importance, or they are of importance but they are not of such national importance.

SHRIMATI C. AMMANNA RAJA: That is the only money well spent, on social welfare.

Shri C. D. PANDE: No. I tell you what happens Social work was being done earlier. That was being done by non-official agencies without any remuneration from the State. Today the official agencies are there. You cannot move about unless you have an office, unless you have a telephone installed in your house, unless you have jeeps, etc., because others are doing the same. If that is not so, you let me know

Not only that. Come to Yoga Ashram. Formerly yoga and such things were all part of religion. Religiousminded people came forward and contributed liberally for it. Today, if you want uoga you must give Rs. 5 lakhs to this Yoga Ashram or Rs. 5 lakhs to that Yoga Ashram. Then, there is "Sanyukta Sadachar Samiti". That means spreading morals to the society. Such things should not be included within the purview of the Plan Money spent on these things will not show any results . . .

SHRI ARJUN ARORA (Uttar Pradesh): May I remind the hon. Member that "Sanyukta Sadachar Samiti" has not yet come into being? The Home Minister has only announced his intention of establishing it. So, why should you include that among the squander lust?

SHRI C D. PANDE: I said it to give an illustration. I put a question

to the Home Minister. He said whenever there was need, the Government would help them with money. He said it only seven days ago.

Now, Mr. Bhupesh Gupta has come. He spoke earlier in this House condemning certain features of this Plan. I believe that he was rather hard and excessive in his criticism. His words were hyperbolic type I want to take up only two points raised by him, because it is very nice of him to have come here to listen to my reply. He dwelt on one thing, that is, we should not import foodgrains now and that also under PL 480 . . .

SHRI BHUPESH GUPTA: I did not say that. I said you should not depend so much on it.

Shri C. D. PANDE: Unless he is fishing for trouble in this country, can he say to the Food Minister to-day: Do not import 17 million tons of foodgrains and be at the mercy of the masses. He goes to West Bengal and sends telegrams to him to send two million tons of rice or 3 million tons of wheat—wherefrom? We have not got any store.

SHRI M. N. GOVINDAN NAIR (Kerala): After sixteen years of independence, what is the meaning of your importing food?

SHRI C. D. PANDE: I am not yielding. I tell you that we cannot afford to do so.

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND AGRI-CULTURE (SHRI A. M. THOMAS): Why is the Soviet Union importing?

SHRI M. N GOVINDAN NAIR: That is their look out.

SHRI M. N. GOVINDAN NAIR: That is their lookout.

SHRI C. D. PANDE: This is our lookout and more so of yours. They have resources We could not blame them We have not got resources.

Our needs are great. They are also complacent. We are also complacent. They have failed in their plan-We have also failed in our planning. We have not been able to produce 93 million tons or 100 million tons of foodgrains. We are aiming at it. We have produced 80 million tons or 93 million tons. Therefore the urgency for the purchase is there. Now, should we purchase it or not? If he thinks let there be chaos in this country so that his party might prosper at our discomfiture, it is up to him, because he is working from that angle. But we and the Government cannot takenisk. They must feed the population in this country, especially at this juncture when there is starvation, when prices are rising to the extent of Rs. 30 per maund of wheat in Delhi. The Minister of Food will be really unwise if he stops it because Mr. Bhupesh Gupta says: Do not import. People become complacent and no production will be made.

SHRI BHUPESH GUPTA: I have never said all these things.

SHRI C. D. PANDE: You said that PL 480 is 420, as if the Americans are creating harm to us by lending us food at that price. I tell you it is a dignified way of doing things (Interruption) They are not asking for that money. All the money is at our disposal. The money is as good Government's. If Rs. 100 the crores are there, it is our money America are not going to take it, except a small sum that may be used for their Embassy.

SHRI BHUPESH GUPTA: Now, an interruption, if you will kindly yield,

THE VICE-CHAIRMAN (SHR_T AKBAR ALI KHAN): He has limited time at his disposal

SHRI C. D. PANDE: Then, I put it to the House: Can we dispense of with the import foodgrains at this juncture? Can any sane man or any wise man, who has got the in. 483 RS-5.

terests fof the country and of law and order in the country, at heart, remain without feeding the people, keeping the price in mind? If he says that the Food Minister should be forced to discontinue the imports, I say that Mr. Bhupesh Gupta, as the leader of the Communist Party, can do so. Nobody else can subscribe to

SHRI BHUPESH GUPTA: Will you kindly yield a little? All I said was that our agriculture should not be that it should attain so dependent, self-sufficiency. Your Prime Minister said that.

SHRI C. D. PANDE: It could not be done, we are sorry for our mistake which could not be helped. But can we commit "harakiri" by not being successful in one direction, and therefore nothing should be done?

SHRI ARJUN ARORA: May I suggest a compromise?

SHRI C. D. PANDE: I do not want any compromise from you. There is another point. What he said was: "Do not take any aid for the development of your industries".

VICE-CHAIRMAN THE (SHRI AKBAR ALI KHAN): That was about the private sector.

SHRI C. D. PANDE: Private sector or public sector. What he is afraid of perhaps is that the foreign capital will come here and dominate our economy and will ultimately exploit us. But he is an economist, he is a student of world movements, and may I ask him how many countries, who have taken help from others for the development of their industries, have been enslaved? Let us know that. France took the biggest amount in Marshal Aid, almost \$800 crores. So did Italy, so did Germany, so did England. Can you tell me that President de Gaulle is in duty bound to Mr. Kennedy or to Mr. Johnson? Is he being goaded by Mr. Johnson to follow him? I may tell Mr. Bhu[Shri C. D. Pande.]

pesh Gupta that ideological ropes are more to be feared than financial strings. The strings can be snapped at convenience. The world has ceased to be grateful for the benefits given. Therefore, if we take help, aid, grant, anything from the Western countries or from Moscow, what is there to it? We take a lot of help from America and also from Russia. we are grateful to them, but I am never under the impression that because Moscow gives something we are therefore getting tied to them. The real factor to be considered is that humanity cannot afford to see that one part of the world should remain poor. Therefore. Russians are helping us and Americans are helping us. To ask us to take help from Moscow and not from the United States is a legic which we cannot follow. We can take help from wherever it comes. History knows that financial aid at this point or that point will never bind a country perpetually to political domination because that has been **shown** by France. France took the biggest amount from the United So did Italy, Therefore, the States. fear that Mr. T. T. Krishnamachari is changing his policy overnight is un-Lunded.

I will take only one more minute to may a few words about the illness of the Prime Minister. I may tell you, Sir, that I am not always praising the Government very much. Government is not taking any advantage out of the alness of the Prime Minister. It is very unfair, it is in bad taste, it does not look nice to say that Government is changing its policy because the Prime Minister is ill. The Prime Minister is still in good control of affairs. He is on the saddle, he directs. Everyday he meets Ambassaforeign dignitaries. He and meets Presidents and Prime Ministers and Secretaries of other countries. They come and meet him and talk to him effectively. Do you think that they are coming to see him about his Alness? Mr. T. T. Krishnamachari has not done anything by revolting against the Prime Minister. Whatever is being done by the Government may not be yielding enough fruit. It may be mistaken here and there, but it is Government's policy, it is Prime Minister Nehru's policy that is being followed, and we support that policy whatever may be our differences here and there.

SHRIMATI TARA RAMCHANDRA SATHE (Maharashtra): Mr. Chairman, we are not only discussing the Mid-term Appraisal of the Third Plan but in fact we have reached the mid point of our long-term plan of 25 years. So we must see the Report in its proper perspective and in a balanced way. Have we failed? Yes, to some extent we have failed. But have we failed cent per cent? No. we are successful in some respects. So also, Sir, in our family we plan for five years, ten years, twenty-five years and so on, and we come across some unforeseen and unavoidable calamities and difficulties, and then we say that man proposes and God disposes. So this nation's plan is also like a big family's plan, and from that point of view I say that we must see it in the proper perspective and in a balanced wav.

I join my hon. friend, Mrs. Bharathi, in congratulating the Government. confessed their They have boldly shortcomings and we must appreciate it. Many of the hon. Members have only criticised the Government. I say, are we not a party to it? The Parliament has discussed these Plans in both the Houses, and we have discussed them at the State level and at the district level; and even in some parts of the country we have discussed them at the Tahsil level or what we call the Taluka. These were discussed all over the country and we are a party to it. We should not forget that if it has failed in principle, we are a party to it. But it has not failed in principles and policy. If it has failed in the implementation of it, then also we are a party to it because we call ourselves and we are the representatives of the

What I find is that in the last 12} years we have travelled a long distance. In the olden days, we were not able to manufacture even a needle, and now so many industries are there and we are able to manufacture so many goods in the public sector as well as in the private sector. The agricultural products are increasing. and unfortunately we have increased on the population front also. We have increased our population by 8 crores. and we failed to plan that thing in the beginning of our Plan. Sir. there are, of course, many difficulties which are unforeseen, not seen or unseen, which are natural, which are not manmade. There are so many calamities like famine, floods, pests, earthquakes, cyclones, etc., which are natural calamities, which are God-made. Those that are man-made are Chinese aggression, Pakistan's attitude and inflow of refugees, riots, and so on, which are beyond our control and which are to some extent in our control also. But we have to face all these calamities.

Many of the hon. Members have criticised the Government machinery. To some extent, I too agree with them because there are instances of the old bureaucratic attitude in the administrative machinery of ours. But we cannot blame them totally. So I suggest to the Government that wherever the Plan fails, the authority who is responsible, who is in charge of that part, of that section, should be taken as responsible for the failure of that part of the Plan. There are

many officers and Government employees who are very honest and sincere in their work. So we must appreciate their work also. Sir, I came across some of the Government officers, Classes I, II, III and IV, and they feel: "Why should we do our job? We will only go to our office and come back because there is no reward given for sincerity and honesty." So, regarding those, who are honest and sincere, we should appreciate their work.

Sir, the reason why we are discussing this Plan is because we should in order to give some suggestions make our plans more successful. Coming to the international trade, I would like to bring to your notice the position about the export of sugarpage 45. Export of sugar in 1960-61 amounted to Rs. 2.5 crores; in 1961-62, it jumped to Rs. 14.6 crores. And then in 1962-63-this Report has come out in November, 1963—it amounted to Rs. 17:0 crores. Even according to the latest figures, it is Rs. 25,19,00,000. And molasses worth Rs. 84 lakhs . . .

SHRI A. M. THOMAS: Rs. 30 crores.

SHRIMATI TARA RAMCHANDRA SATHE: I am very glad to hear that it is more than Rs. 30 crores. So, I would like to congratulate the Ministry of International Trade and the Ministry of Agriculture also, because the Ministry of Agriculture has given seeds and manures and all sorts of advice to the sugar-cane growers. So, I wish that the this was possible. Government should continue policy of exporting sugar when the other nations need it. It is not that whenever we like we should export it, whenever the other nations require sugar, we must be prepared for exporting it. And also we, the housewives, will do our best; if we minimise a little consumption of our sugar, we will enable the Government to export more sugar.

Another thing is this. Some of the States are beginning to increase the number of the mills, and I do not

[Shrimati Tara Ramchandra Sathe.] understand why the Government is not willing to give them permission. I would like to bring to your notice that from Maharashtra they have applied for permission to open 19 sugar mills but, unfortunately, those applications have been lying with the Ministry of Industry for the last twelve months. You, Sir, know, and the House knows. Maharashtra State and some parts of Mysore State are bestowed by nature with a favourable soil and favourable climatic conditions which are very essential for the growth of sugar-cane. Now, as far as the per acre yield of sugarcane and the recovery of sugar per ton of sugar-cane are concerned, these factors satisfy very well, and these areas stand in the world as the second best. So. these applications should not be lying there unattended to. Twelve months have gone and I can say that we have lost sugar worth Rs. 100 crores because of this type of red-tapism in the Ministry of Industry, if I can be permitted to say so. So, I request the Ministry, through you, Sir, to hurry up the matter and do the needful. And I want to add one thing more. These factories are run on a co-operative basis.

And coming to another factor, that of spinning mills, when we are saying that we want the mills to be started on a co-operative basis, there are some applications lying pending from my State, Maharashtra. Instead of giving them permission, I am very sorry to note that the Government has given permission to private mills to increase their spindleage. So, such things should be noted here.

I join with hon'ble Member, Shri Khandubhai Desai, who said that we should start more fair price shops. I too agree with him but some more essential commodities should be included in the list of articles sold, for example, soap, match box, some cereals, chilli, oil, etc. This is the only way by which we can help the people who are already feeling the heavy burden of taxation. If we give them

this type of fair price shops, they may not be feeling the burden of taxation, because the prices are rising. If we increase the dearness allowances, the purchasing power is increased and again further inflation goes on. So, to provide more articles at a lower price is the only way to solve the problem.

Again, coming to exports and imports from the Report under consideration, on page 44 it is said that "a number of measures were taken to discourage the smuggling of gold and other banned articles". I am very sorry o note that there are some banned articles which come into India, articles such as transistors, motorcars, wrist-watches, etc., and they are sold by the Government at a very low price. And there is public criticism that these articles are purchased by Ministers and by Government officials and their relations. So, I would request the Government to look into the matter and not allow such things. In fact, the articles which are confiscated by the Customs should be sold in the market at not less than the would have to price which people pay, paying the Customs duty.

I am sorry to note that there is no mention at all made about the rehabilitation of the refugees and about the development of Dandakaranya in this Report. In Dandakaranya, six thousand refugees are rehabilitated, and again there are 5.000 Government employees there. Really, I was shocked to hear this proportion. that those who are transferred there get somewhat more allowance, worth half their pay, and so, everybody is keen on going there. So, this matter should be looked into. Again, there are refugees, hundreds and thousands of them, coming by whatever way they like, by boats, steamers, road and rail and with or without migration certificates. We should look after this overwhelming number of people who are coming, and we should take steps to make proper arrangements to receive them and give shelter to this uprooted humanity seeking refuge

and peace in the land of ours to which they would also have equal rights, had there not been an arbitrary partition of the country by Indian Government causing death and misery to thousands? So, we must see to their convenience. The State Governments are giving their helping hand; that is their duty, of course-the Governments of Andhra Pradesh, Orissa and Maha-Government Central rashtra. The should ask them to open relief camps when they come on their borders there. Government has to put them up first in transit camps and then they are again shifted elsewhere. Thereby they feel insecure and sore. The present Ministry is not competent as it has neither the manpower nor the machinery to tackle this problem. So, I request the Government, you, Sir, that this problem should get top-priority attention and the Minishon'ble Shri ter without Portfolio, Shastriji, should take up this urgent matter because this is a most important matter and if this matter is not tackled properly with great care and urgency, it is bound to cause a problem of law and order. And already in the border States, I think, peace is disturbed to some extent. So, we and these must be more cautious, refugees shuld be taken care of and this problem should be dealt with at a higher level, at the Cabinet level.

Thank you.

भी भगवत नारायण भागंव (उसर त्रदेश) : उपसभाध्यक्ष महोदय, निधोजन 🕏 उद्देश्य कई हैं, जैसा कि योजना श्रायोग की रिपोर्ट में बताया गया है। परन्तु सबसे मुख्य उद्देश्य जिसको कि हमारे प्रधान मंत्री जी कई बार अपने भाषणों में दोहरा चुके हैं वह यह है कि भारत के प्रत्येक मनुष्य को खाना, कपड़ा ग्रौर मकान मिले । ग्रब क्क तीन पंचवर्षीय योजनाएं पूरी होने जा रही हैं लेकिन इस उद्देश्य की पूर्ति निकट भविष्य में हो सकेगी इसकी मुझे ग्राशा भी नहीं है, यह देखते हुए कि किस प्रकार से प्रगति हो रही है। गुनर्नमेंट भ्रपनी नीति

के ग्रनुसार ऐसा सर्वेक्षण कराए जिससे पता चलेगा कि कितने ग्रादमी ऐसे हैं जिनको २४ घंटे में एक समय भी पेट भर भोजन नहीं मिलता, कितने ऐसे ग्रादर्मः है जिनके पास तन ढंकने के लिये और स्त्रियों को शरम बचाने तक के लिये एक दो घोतियां नहीं हैं, भ्रोढ़ने, बिछाने भ्रौर पहिनने को कपड़े नहीं हैं, कितने ऐसे लोग हैं जो दरस्तों के नीचे सोते हैं, खेतों में सोते हैं, एक झोंपड़ी तक में रहने की व्यवस्था जिनके पास नहीं हैं, जो ठंड के दिनों में ग्रपना शरीर केवल वक्ष की छाल से ढंव ते हैं। मैं कहता हूं, इस प्रकार का सर्वेक्षण बहुत ही भ्रावश्यक है। या तो प्लानिस कमीशन इस संबंध में योजना बनाए या हमारी केन्द्रीय सरकार बनाए जिससे कि देश की श्रसली स्थिति का पता चल सके। यह कहना कि पर कॅपिटा इनकम इतनी थी इतनी हो गई यह तो एक तरह की घोखें की टट्टी है। पर कैपिटा इनकम तो बढ़ी है लखपति, करोड़पति ग्रीर ग्ररवपतियों की ग्रामदनी से, लेकिन मैं कहता हूं कि ढेंबर भाई वे जो बात कही थी, कि एक तरह का प्रावर्ब हो गया है कि भ्रमीर भ्रादमी भ्रीर भ्रमीर हो रहा है, गरीब ग्रादमी ग्रीर गरीब हो रहा है, तो उनके इस कथन में पूर्ण सत्यता है । लेकिन स्टेट गवर्नमेंट की रिपोर्टस से इस बात का पता नहीं चल सकता जब तक वास्तव में इन बातों का एक सर्वेक्षण न कराया जाय । जनगणना दस वर्ष में होती हैं लेकिन उसमें ये सब बाते नहीं मातीं । इस पुस्तक में भी, मिड टमं एप्रेजल में भी, इस बात को माना है--नेशनल डेवलपमेंट कार्जन्सल ने माना है--कि प्रगतन ठीक नहीं हो रही है, ग्रांथिक उन्नति बहुत धीमी हुई है। इस बात को स्वीकार किया गया है।

> मैं तो समझता हूं कि जो प्रगति नहीं हो रही है, जो साधारण जनता की उन्नति नहीं उसके दो कारण हैं। हो रही है, मेरी समझ में सबसे पहला और मुख्य कारण यह है कि - मैं समझता हूं गवर्नमेंट इसको

[थी भगवत नारायण भागंव] पसन्द नहीं करेगी—िक प्लानिंग कर्न जन सेन्द्रल गवर्नमेंट भीर स्टेट गवर्नमेट में सहयोग नहीं है । कहा जायेगा कि सहयोग तो वे देते हैं। परन्तु मैं कहता हूं कि कितने ही उदाहरण इसके दिये जा सकते हैं। इस सदन में जो प्रश्न होते हैं उनसे पता चलता है कि उनमें स्रापस में सहयोग नहीं है । उनसे कहा जाय कि सेन्ट्रल गवर्नमेंट की यह न'ति यो, यह ग्रायोजन था, तो ग्रगर वह पूरा नहीं हुन्रा, तां कहा जायेगा कि राज्य सरकारों ने यह बात नहीं की है, हम राज्य सरकारों पर जोर दे रहे हैं। राज्य मरकारों से कहो तो वे कहेंगे कि केन्द्र के शासन ने हमत्रो इसमें सहायता नहीं दी, हमारी इन वातों पर घ्यान नहीं दिया । तो एक दूसरे पर सब बातें टालते हैं। अभी परसों मेरा प्रश्न था भिम संरक्षण के संबंध में श्रीर श्राज भी मरा प्रश्न था भौद्योगिक बस्तियों के संबंध में ! तो उनके उत्तर से स्पष्ट होता है कि वे सारा दोष राज्यों के ऊपर डाल रहे हैं--केन्द्रीय सरकार का कोई दोष नहीं है, वह तो निर्दोष है। ग्राज भारत के दस राज्यों में एक भी इन्डस्टियल इस्टेट पांच हजार या उसमे कम की आबादी के ग्रामों में नहीं है, जैसा कि उनके ही स्टेटमेंट में दिया है। तो यह कितनी समं की बात है ?

3 P.M.

जितने राज्य देश में हैं उनमें से दस राज्य ऐसे हैं जहां कोई ब्रौद्योगिक बस्ती इन ग्रामों में ब्राज तक नहीं वन सकी । वे कहते हैं कि इसका कारण यह है कि हमें राज्यों से महयोग नेना पड़ता है ब्रौर वहां इन्टेप्रेन्योर्स की कमी है, रॉ मैटी रियल नहीं है, बिजली उपलब्ध नहीं है । अगर जवाब यही है तो यह कसूर किसका है, यह दोष किस का है? इतने वर्ष हो गये और ब्राज तक इस बान की फिक नहीं की गई कि देहातों में बिजली हो ने चाहिये, देहातों में रं मैटी रियल प्राप्त होना चाहिये और देहातों में एसे लोगों को हमें अपने साथ लेना चाहिये जो इस काम को

संभाल सकें । देहात के रहने वाले इसके लिये उतावले बैठे हुये हैं, उधार खाये बैठे हये हैं कि कोई काम उनको दिया जाय। देहात में खेती के लिये इतनी भूमि नहीं है कि वहां के लोग केवल खेती से ग्रपना जीवन व्यतीत कर सकें। कोई उद्योग धंधे वहां पर नहीं हैं जिनके द्वारा वे अपना पेट भर सकें। जब देहातों की ऐसी दशा है तब भी इस म्रोर कोई ध्यान नहीं दिया जाता है। हमारे श्री नित्यानन्द कानुनगी साहब ने यह कहा कि हमारी नीति तो यह है कि ७५ फीसदी इन्डस्टियल इस्टेटस देहातों में हों, मगर वे क्या करे ? उनके हाथ में कोई शक्ति नहीं है. उनके हाथ में कोई साधन नहीं है श्रीर उनकी कोई सूनता नहीं है। यही कारण है कि १० परसेंट भी देहातों में इन्डस्ट्रियल इस्टेट्स नहीं बन पाई हैं भौर जो भागे बनने वाली हैं उनका भी यही हाल है। कहीं किसी प्रांत के ग्रामीण क्षेत्र में एक इन्डस्ट्रियल इस्टेट है, किसी में दो हैं ग्रीर किसी में कोई है ही नहीं। तो मेरा निवेदन यह है कि जो मैंने पहले यर्ज किया कि इन तीनों संस्थायों प्लानिंग कमीशन, सेंट्ल गवर्नमेंट श्रौर स्टेट गवर्नमेंटस में कोई सहयोग नहीं है। इस पर गम्भीर विचार होना चाहिए ।

दूसरा कारण जो तरक्की न होने का है वह यह है कि जनता को विश्वास में नहीं लिया जाता है। नियोजन के लिये जब योजनायें बनाई जाती हैं. अगर उस वक्त आप जा करके देहात वालों से पूछें कि क्या-क्य योजनायें श्राप लोग बना रहे हैं, ग्राम पंचायतों के सदस्यों से पूछें या ग्राम सभाग्रों के सदस्यों से पूछें, तो वे यही कहेंगे कि हम तो कुछ नहीं कर रहे हैं, बी० डी० भ्रो० साहव ने मीटिंग में यह बताया है श्रीर हम भी मीटिंग में गये थे । महात्मा गाधी इस बात को कहते थे कि ग्रसली स्वराज्य तब होगा जब भारत का प्रत्येक पुरुष भौर बात का ग्रन्भव स्त्री इस करे कि हमारा हाथ भी शामन में है ग्रौर शासन की बागडोर को हम भी पकड़े हुये

हैं। यह भावना हमारे देश में होनी चाहिये। ऊपर से इंस्ट्रक्शन जातें हैं. हिदायतें होती हैं कि गांव वालों की मर्जी से डिस्टिक्ट में प्लान बनाया जाय, लेकिन वास्तव में यह होता नहीं है। ग्रामोद्योगों के ऊपर, स्माल स्केल इन्डस्ट्रीज के ऊपर या विलेज इन्डस्ट्रोज के ऊपर ग्रगर ध्यान नहीं दिया जाता है तो रेहातों की दशा सुधर नहीं सकती है।

भव ग्राप देखिये कि जो तनख्वाह पाने बाले लोग ह, चाहे वे गवर्नमेंट सर्विस में हों या सेमीगवर्नेमेंट सर्विस में हों, उनकी दशा **क्या है । ऊं**ची तनख्वाह वालों को जाने दीजिये । मैं कहता हूं कि जो ४०० रुपये मा ५०० रुपये महीना पाते हैं, वे भी स्राजकल भपना पेट अच्छी तरह से नहीं भर सकते हैं। हम लोग इसकी रोज रोज चर्चा करते हैं कि मंहगाई इतनी अधिक हो गई है कि बे भपने बाल बच्चों का पेट नहीं भर सकते हैं। मकानों की यह हालत है कि १०-१० भीर १२-१२ फुट वाले कमरे में भ्राठ ग्राठ भौर दस-दस ग्रादमी रहते हैं । गवनेमेंट की घोर से उनको मकान भलाट किये जाते हैं, लेकिन फिर भी दशा यह है कि वह लोग यह कहते हैं कि हमारे बीवी, बच्चे भीर हमारे भाई भतीजे सब भेड बकारियों की तरह से एक कमरे में रहते हैं। मैंने अपी भाखों से देखा है कि ग्रगर कहीं उनको मोटर **गैरेज कि**राये पर मिल गया तो उसको ले लिया । गरमी के दिनों में भी मैंने देखा है कि उस मोटर गैरेज के टीन के किवाड को बन्द करके स्त्री, पुरुष, बच्चे उसके अन्दर पड़े रहते हैं। मुबह जब वे किवाड़ खोलते हैं तो उनको देख करके मैं आप्रवर्धविकत रह जाता हूं कि ऐसे कमरे में जहां एक छिद्र भी नहीं है हवा जाने के लिये, उसमें कैसे ये लोग गरमी में रात भर पड़े रहते हैं। तो ये छोटी, छोटी बातें नहीं हैं जो मैं कह रहा हूं । ये बहुत ही महत्वपूर्णं बातें हैं। वास्तव में हमारे भाई जो ग़रीब हैं या जो थोड़ी तन्छवाह पाने वाले हैं या जिनके पास न कोई उद्योग-धर्ध हैं स्रौर न बेती है, उनकी दशा मुधारने का जब तक कोई उपाय नहीं होगा तब तक कोई सुधार हो नहीं सकता । देहात वालों को जब तक प्लानिक से वास्तविक फायदा नहीं होता है, वे समझते हैं कि यह सब तमाशा हो रहा है। देहात. वाले कहते हैं कि 'प्लानिंग के तीन काम, मीटिंग, नक्शा भौर सलाम'। तमाम लोग ऐसा कहते फिरते हैं कि प्लानिंग का तो यह काम है कि मीटिंगें कर लीं, एक महीने में दो मीटिंग कर लीं या तीन. चार कर लीं भ्रौर बडे-बडे नक्शे बना कर के भेज दिये कि इतना इतना काम हुआ, और साहबां को सलाम कर आये। बस प्लानिंग में वहां यही काम होता है।

प्लानिंग कमीशन ने प्रौढ़ शिक्षा के सम्बन्ध में क्या विचार किया मुझे तो पता नहीं है। परन्त् यह जो रिपोर्ट है, इसके देखने से यह पता चलता है कि सन् १९४१ से सन १९६१ तक केवल ७ परसेंट साक्षरता वढी है। अगर मही हाल रहा और इसी प्रकार की योजनायेँ रहीं तो मैं समझता हूं कि ११० वर्ष में भारत के लोग साक्षर हो जायेंगे। वास्तव में भारत वर्ष ने सारे संप्तार में निरक्षरता में बाजी मार दी है। कोई ऐसा देश नहीं है जहां पर इतनी घोर निरक्षरता हो। ग्रगर हम इस बात पर ही ध्यान दें कि जितने गवर्नमेंट ग्रार्गेनाइजेशन 🕏 सेनीगवर्नमेंट स्रार्गेनाइजेशन हैं, उनमें चन्यं श्रेणी के जो चपरासी वर्गेरह हैं उनमें बहुत है बेपढे लिखे होते हैं, उनके लिये ग्रगर यह ग्रनिवार्य कर दिया जाय कि उनके सम्बन्धित विभाग उनको पढावें और उनको शिक्षित करें भीर ऐसी कोई योजना बनाई जाय, तो मैं समझता हूं कि बहुत बड़ी संख्या में निरक्षरता दूर हो सकती है, परन्तू इसके उपर ग्रभी तक ध्यान नहीं दिया गया है। श्रीर श्रनेकों प्रकार के उपाय रखे गये हैं जिन से निरक्षरता दूर हो पर वे सफल नहीं हुए। मेरे एक प्रश्न 🕏 उत्तर में, जब डाक्टर श्रीमाली शिक्षा मंत्री थे नो उन्होंने दो सका में तमाम स्विवायें बताई [भी मगवत नारायण भागंव]
भी कि यह किया भया है, वह किया गया है,
भरत्तु नतीजा कुछ नहीं हुआ।

पक बात मैं मीर मजं चाइता हुं कि प्लानिंग कमीशन कुछ बहुता है तो उसके ऊपर ध्यान कहां तक दिया बाता है। प्लानिंग कमीशन ने ऋपनी तृतीय षंचवर्षीय थोजना की रिपोर्ट में तीन बार इस बात को दोहराया कि भिन्न भिन्न राज्यों में बहुत से पिछड़े हुए प्रदेश हैं और उन पर विशेष ध्यान दिया जावे । परन्तु न केन्द्रीय सरकार की तरफ से ध्यान दिया जाता है स्रोर न राज्य बरकार की तरफ से ध्यान दिया जाता है। बह जो रिगोर्ट है इसमें भी उन्होंने " Development of the more backward regions in different पर जोर दिया है। इनकी बड़ी अनसैटिस-फैक्ट्री कन्डीशन है ग्रीर इनका हमें सुधार करना है। यह नेशनल हैवलपमेंट कौंसिल वे भी कहा है:

"Relatively less developed regions in different States present special problems and call for sustained and integrated development.

एक-एक राज्य मे तीन-तीन, चार-चार के व ऐसे हैं जो पिछड़े हुए हैं। भगर उन पर ध्यान बहीं दिया जाता है तो इसका मतलब यह है कि हम सारे देश को एक साथ ले करके चलना बहीं चाहते हैं भौर हम सारे देश की उन्नति वहीं चाहते हैं। भगर सारे राष्ट्र की समृद्धि कै लिये कोई राज्य सरकार सहयोग नहीं करती है तो हमारी केन्द्रीय सरकार के पास कोई धक्ति ऐसी होनी चाहिये जिससे कि वह राष्ट्र समृद्धि के लिए राज्यों को विवश कर पके। भगर इसके लिये संविधान में संशोधन भी करना पड़े तो वह भी करना चाहिये।

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उत्तर प्रदेश में तीन पिछड़े हुए प्रदेश बीजना कमीशन ने बताये हैं—पहाड़ो जिले, बूर्वी जिले भीर बुग्देलखंड । पूर्वी जिले के भोग विभेष कर से प्रधान मंत्री जी से मिले मौर उन्होंने म्रान्दोलन किया तो उनकी तरफ प्लानिंग कमीशन का घ्यान गया भौर उन्होंने एक प्रध्यत तल बनाया। भभी पता नहीं है कि उसके म्रनुसार क्या किया जा रहा है। पहाड़ी जितो की भोर अधिक ध्यान राज्य का भी नहीं गया है भौर केन्द्रीय सरकार का भी नहीं गया है। पहाड़ी इतने गरीब होते हैं, उनके इतने छाटे-छोटे खेत हैं, उनके या तीन हाथ लम्बे चौड़े खेत होते हैं, तो फिर वह क्या खेती कर सकते हैं। वहां पर खेती ही नहीं, उद्योगों को बढ़ाने की म्रावश्यकता है।

ग्रब, उत्तर प्रदेश के बन्देलखंड क्षेत्र की, जो हर प्रकार बिछड़ा हुआ है, तो ऐसी उपेका हो रही है कि कुछ कहा ही नहीं जा सकता। जब कभी उत्तर प्रदेश के पिछडेपन की चर्चा वहा के गवर्नर या चीफ मिनिस्टर कहीं भाषणीं में, उद्घाटनों के समय जो भाषण करते हैं उनमें, करते हैं तो बुन्देलखंड को बिल्क्ल भूल जाते हैं। वे बतायेगे कि मेरठ में, बिजनीर में यह यह पिछड़ापन है मगर ब्रुदेलखंड को ये बिल्कुल भूले हुए हैं। मानो उत्तर प्रदेश में बुन्देलखंड है ही नहीं । ग्रभी परसों मेरा ऐक प्रश्न था उससे माल्म हम्रा कि ऊबह खाबड जमीन की उन्नति के लिये उत्तर प्रदेश को जो रपया दिया गया था उसमें से उसने एक कौडी भी खर्च नहीं किया, वहां कुछ काम नहीं हम्रा। यह ऐसी जमीन है जो कि खेती के योग्य नहीं है लेकिन ग्रगर उसको खेती के योग्य बनाया जाय तो इससे उत्पादन बहुत बढ़ सकता है। परन्तु इसी सदन में डा० राम सुभग सिंह ने मेरे एक ध्रश्न के उत्तर में कहा या कि अबड़-छाबड़ जमीन को तोड़ने से को**ई** तरक्की नहीं हो सकती, कोई उत्पादन नहीं बढ़ सकता। मैं कहता हूं कि उनका यह कथन बिन्कुल निराधार है। जितनी अधिक जमीन खेती के लिये होगी उतना ही उत्पादन बढ सकता है।

(Time bell rings.)

मेरा निवेदन है कि जो लानिंग कमीशन की सिकारिश पिछड़े केन्नों के लिए है उसके ऊपर केन्द्रीय सरकार को त्वरित श्रीर विशेष ध्यान देना चाहिये भार राज्य सरकारों का भी ध्यान विशेष रूप से इसकी मोर दिलाया वावे ।

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SHRI LOKANATH MISRA: Mr. Vice-Chairman, Sir, there cannot be two opinions about the fact that the basic objective of the Plan is to afford to the people a decent life. But the immediate need of the people is to make available to them the minimum necessities of life like food, shelter and clothing at a price which they can conveniently pay, along with other minimum welfare necessities medical aid, education and sanitation. But, Sir, after 14 years of planning, what come to our notice in this House this morning during the Question Hour is extremely discreditable to the Government. The Minister here does not know as to how many people died in the capital city without shelter, without food and without medical aid. Even if what the hon. Health Minister said is justified, namely that it could not be accounted for as to how many were due to exposure and how many due to disease, that also is discreditable.

SHRI JOSEPH MATHEN: We never plan for dying.

SHRI LOKANATH MISRA: It seems you plan only for dying and for nothing else. After these immediate needs are satisfied, the people would naturally expect a better standard of living, some comfort and some leisure. But how is this all possible? could be only possible if there were an expanded employment opportunity which can only be created by way of higher rate of economic growth. But in the present circumstances what we see is that there is no balance between the development of agriculture and industry. There is too much of concentration, as is admitted by the Planning Commission, on land. I do not really understand what they mean by this concentration There is plenty

of land in this country which is not being reclaimed. If they reclaim this land and give some incentive to the farmer, there would be plenty of people coming forward to till the land and make use of them. But in spite of all our planning for fourteen years, that has not been done. But the fact remains that the progress we make in the agricultural sector would determine our economic growth in the country because the main dependence till today is on agriculture. Now time has come when greater emphasis should be laid on expansion of industries and, the surplus population, if any, in the agricultural sector could be absorbed in the expanded industry.

Agricultural land in our country is the largest natural resource. It constitutes the very basis of India's economy. Out of 40 odd crores of population, more than 70 per cent. depend on agriculture for their occupation and livelihood. All the same income from agriculture and allied constitutes only 50 per cent, of India's national income. We have spent during the first two Plans more Rs. 2000 crores in the agricultural sector. I shall quote, Sir, some figures which would give you the comparative position in a planned economy vis-avis countries which have no plan. The source is no other than the United Nations Organisation:

	11	1956-57	1960-61
India	ł	108	119
Malaya		108	129
Japan		110	125
U.A.R.	- 1	107	123
Israel		124	163
Turkey		107	12 4

These figures amply prove that we have failed in the agricultural sector. The Plan has carried us nowhere. We have wasted the money. We poured in a colossal sum of Rs. 2,000 crores into agriculture, and the net result is much less compared to countries which did not proceed with a plan.

SHRI M. N. GOVINDAN NAIR: Is the Plan responsible for it?

SHRI LOKANATH MISRA: Definitely. Who else should be responsible for having sabotaged it—of course, if it is not you?

in the sphere of industry, we see the same lopsided planning. There is overemphasis on basic industries the expense of consumer goods industries. This is because our Plan has been communist-oriented. We have Russia as our ideal. But the basic difference is not probably realised. While there is a totalitarian Government which does not have to look to the needs of the people, in India we have a democratic Government. That is the basic fact which has to be taken into consideration. We want people's co-operation. We have to meet the needs of the people and in a democracy, unless people's co-operation is available no Plan can succeed. We have to inspire the people that only they have to carry forward the Plan. The Government cannot do it unless the people themselves are enthused and in a democracy like India, we have not tried to do it.

What is more, the basic industries in themselves cannot cater to the needs of the masses. They will cater to the needs of the small industries, to the consumer goods industries and unless we have plenty of consumer goods industries in the country, what would we do with the production of the basic industries? So I say it has been lopsided but I am happy that the Midterm appraisal admits of its failure and it has also admitted that it has not been possible to have any impact on the economy, the living standards of the people and on employment. I shall deal with employment later on, but on the otherside what has happened? It has acted as a vampire sucking the blood and vitals of the people by higher taxation and by higher prices and anti-peasant laws. It is said that the anti-peasant laws. would go a long way in improving

agriculture in the country but what has been our experience? Unless the peasant is given the assurance that he is going to own his lands, who would put in his money or toil Naturally, it will be a colossal failure again if we try this way. This is a wrong way of doing things.

The Planning Commission in their report have appreciated the contribution made by the private sector, but they have also added that the private sector has been unable to utilise effectively the capacity licensed in a number of important industries. With out going into the reasons for failure of the private sector, they have made these remarks. They know it perfectly well that what little has been the failure in the private sector is mainly due to the Government. In the case of raw materials, in the case of transport, in the case of other facilities, the top priority goes to the public sector. It is steponly a motherly treatment under which the private sector is trying to push ahead. In spite of all difficulties or hurdles put on its way, it has succeeded.

SHRI ARJUN ARORA: It has failed.

SHRI LOKANATH MISRA: It may appear to have failed for the protagonists who take up the cause of the public sector alone, who do not see, who have a coloured glass and who refuse to see that the private sector exists and will exist.

What have we achieved during these 14 years of planning? It has been a colossal failure. In the field of employment, we started with a backlog at the beginning of the First Plan of 4 million and by the Second Plan it has come to 9 million and by the end of the Third Plan we shall attain a huge figure of 14 million. So in spite of the Plans, we are going on adding to our unemployment

Second is the question of prices. I do not have to say that the prices have gone up, because each hon. Member in this House has realised it and pleaded that the prices be arrested and

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brought down. Third is foodgrains. I have dealt with the point that we have failed in agriculture.

Fourth is exports. The export happens to be the main foreign exchange earner for India. All the same we have failed in that sector. The First Plan annual average was Rs. 609 crores per year. The Second Plan figure was Rs. 614 crores per year; and during 1962-63 it was Rs. 694 crores while the target fixed was Rs 720 crores. So even in this we have a shortfall and we have not been able to earn as much foreign exchange as we could have. That is because items like cotton textiles, coffee, and leather have recorded a sharp decline. What is more, our Government does believe in a low-cost economy. They have introduced in this country a high-cost economy. A high-cost economy can manage itself in a totalitarian country but it cannot manage itself in a democratic country where you have to stand competition. Naturally, we have to bring down the prices of commodities that we manufacture, or else we do not stand in the open market in the world.

Regarding population control we have also miserably failed. Some hon. Member made a reference to the Social Welfare Board and organisations like the Bharat Sewak Samaj, Bharat Sadhu Samaj or some other Samaj which are being financed by the Government for doing this work. What they are doing is to go on appointing people who belong to the Congress organisation, who run the election machinery during the election time and sit tight at home and get pension for the rest of the time. That is what is going on or else, what is the reason as to why we have not been able to inspire the people yet that we do not need so much of growing population? In my opinion, we do not have too great a population yet for India but all the same if the Government feel that India is over-populated, what is required is to make these people go round the country and explain to the people that we do not need more

population and that something must be done. They have not been able to do it within the 14 years of planning and so there must be something wrong.

Now the Planning Commission-naturally they are very efficient people otherwise-have tried to put the entire blame on the implementation and have tried to get away. I cannot allow them to get away like that. They are a party to this failure. They put all the blame on their juniors, who would try to oblige them just to retain their posts. That is very unjust on their part. One party making an allegation against another party and getting away with it is all wrong. We are the people who have to judge it. They are not the people who are to judge it. They cannot say that the implementation is wrong. It may be that the planning itself is wrong. It is for others to say who is wrong and who is right. They should not have made that aspersion on their juniors which is very wrong of them.

Now, instead of using this entire machinery for planning, what is being done is that it is being used for party purposes. That is what I have seen in Orissa During the Bhubaneswar Session what was done was that one hundred jeeps from the Community Development Centres were brought just to carry either vegetables or fruit or fish or some other items for catering to hon Members, distinguished Members of the Congress Party who went there as the guests of the Government of Orissa. If that happens, how do you expect the officers to honestly work for planning? If he going knows that by over to Bhubaneswar two for or three days he can placate the Minister or the person in-charge of Planning and get back to his place and sit tight at his residence without doing anything, why should he take the trouble of moving over his fields and inspiring the people towards the Plans? And the great Congress Party is talking from housetops they are going to eradicate dishonestv malpractices and corrup-

[Shri Lokanath Misra.] tion within two years. It is all ridiculous. Previously we were hearing about the "socialist pattern of society" and now it seems we have come to the second stage and I am happy about it that they have dropped the "pattern" now. They have dropped the "pattern" and have now got the "mould" ready. And the great Bijoynanda Patnaik Orissa, the over-night capitalist, he sponsors that resolution. I was really surprised when I read in the papers that this over-night capitalist sponsoring the resolution on socialism at that session of the Congress.

An Hon, MEMBER: Democratic socialism.

Shri LOKANATH MISRA: Now that he has got the mould, he would start producing socialism and go about distributing it to the entire country. I suppose. This mystery man of Indian politics, of Indian commercial underworld . . .

SHRI B. R. BHAGAT: Under-world?

SHRI LOKANATH MISRA: Yes.

SHRI A. M. THOMAS: Sir, it is quite unfair to a person who is not in the House and who has nobody to defend him.

SHRI LOKANATH MISRA: If you interrupt, then I will have to explain why I have referred to him as belonging to the under-world.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): I think you can use some other word.

SHRI LOKANATH MISRA: Underworld is not unparliamentary, Sir.

Sher A. M. THOMAS: May I submit, Sir, that it is not a question of using another word. Is it fair or proper on the part of the hon. Member to refer to a person who is not in the House and who is not represented here? He is not in the Government of India. What is this?

Shri LOKANATH MISRA: He sponsored that resolution and anyone in Indian politics exposes himself to criticism.

An Hon, MEMBER: That is public life.

SHRI LOKANATH MISRA: Kindly do not interrupt me, for I have so many things to say and there is not much time. One of those over-night capitalists is the Chairman of the Planning Board in Orissa, the other 18 the Chief Minister of Orissa. They are planning and that is why I refer to them.

SHRI C. D. PANDE: Are there two?

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): No question, Mr. Pande.

SHRI LOKANATH MISRA: There is only one Chairman of the State Planning Board in Orissa and only one Chief Minister in Orissa, There cannot be two of them each.

Next. I would like to refer to a colossal fraud that has been attempted on the people of Orissa. The other day, Sir, I presume you may remember, I had put a question to the Minister in charge of Irrigation and Power on the matter and I had subsequently written a letter to the hon. Minister in charge of Planning on the same matter. He, I thought, knew about the parliamentary procedure of writing back replies to letters from Members of Parliament; but I find that he has not yet picked up that practice, in spite of his association with the Cabinet and being in the Government for so long a time, for so many years, and he has not written a reply to me. Therefore, I have to take it that my information is correct.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): He may be enquiring and he will reply to you.

SHRI LOKANATH MISBA: There was nothing to enquire about. It was only his opinion that I sought. Str. Tikerpara...

SHRI B. R. BHAGAT: The hon. Member should not be impatient. He will get the reply. He has written very recently.

SHRI LOKANATH MISRA: By the time I get it, this debate on the Plan would be over and the occasion would be over. Probably he preferred not to write to me earlier so that I may not use it during this debate on the Plan.

SHRI M. N. GOVINDAN NAIR: What was that dam?

SHRI LOKANATH MISRA: I will explain it.

SHRI JOSEPH MATHEN: It is a damned thing.

SHRI LOKANATH MISRA: Naturally, for a man from Kerala it should be a damned thing. This dam, the Tikerpara Dam was blessed by hon. Prime Minister and I do not have to testify it. The Governor of Orissa in his inaugural address to the Orissa Assembly said that he had given his blessings to go on with that project. Here in reply to my question, the hon. Minister for Irrigation and Power said that the Prime Minister did not lay the foundation stone in Orissa, that it was only a commemoration stone and the survey was not comple e yet.

SHRI M. RUTHNASWAMY: Commemoration of what?

SHRI LOKANATH MISRA: I don't know what-whether it was a commemoration of his visit or the Planning Board Chairman's visit or the visit of the Chief Minister. But what does it signify? It must be signifying something. Or else the Governor of Orissa would not have gone to the length of assuring the people of Orissa that it is coming up. Now, as you know, we were always being blamed. we the Members of the Swatantra Party, that we were making allegations against the Planning Commission and saying that it is superfluous. But here I find the Chairman of the Planning Commission, the Prime Minister of India, has reduced the position of the Planning Commission. He goes round the entire country giving blessings, distributing blessings and laying commemoration stones and foundation stones and so many other stones, the names for which will be found out later; and subsequently those things have got to be regularised by the Planning Commission, because there is no force in India, no power in India which can stand against the Prime Minister's blessings.

SHRI ARJUN ARORA; Hear, hear.

SHRI LOKANATH MISRA: Thank you.

SHRI ARJUN ARORA: So you admit the weakness of the Swatantra Party

SHRI LOKANATH MISRA: Please have patience. You must have natience. Just listen to me. There is no power in the Government, I say. So once he has distributed his blessings, once he has laid the foundation stone or commemoration stone or whatever it is, the Planning Commission is reduced to the status of a secretariat and it has to regularise it and it has got to be put into some mould. Then what was wrong in the Swatantra Party saying that the Planning Commission is superfluous? Now it has been certified by the Chairman of the Planning Commission and the Prime Minister himself. What else is required to justify our stand? So it is he who has brought it down, and the Swatantra Party only made it public.

SHRI C. D. PANDE: Are you opposed to the Tikerpara dam? Is it a mistake to have that dam?

SHRI LOKANATH MISRA: That is a different matter and it is purely a local issue. Whether I am in favour of it or against it, I will tell the people. Why are you interested in it?

SHRI C. D. PANDE: I am interested in the whole of India.

SHRI LOKANATH MISRA: Now I may just refer to a sub-leader written in The Statesman. It is like this:

"The leader of the Opposition, Mr. R. N. Singh Deo, inquired why the Prime Minister had been persuaded to lay the foundation stone of the Tikerpara dam when the project had not even received the sanction of the Planning Commission. Chief Minister no more, but chairman still of the State's Planning Board."

And then there is some reference to Bakshi Ghulam Mohammed in Kashmir, and then it goes on:

"Mr. Biju Patnaik replied that such 'manoeuvre' was necessary because there was terrible competition among the States to get funds from the Centre for regional development."

Is this the position where we stand? Is it some booty or the gain of some loot that we are dividing? We have a federal government and we have the various States. We persuade the Centre in our favour if there is a strong case in our favour and the Centre listens to us, if they are bent upon having a methodical planning. But what is this manoeuvre? With whom or before whom are we manoeuvring? With the Centre? Are you having a stepmotherly treatment from the Centre? Then resign from the Congress Party and get away. Tell them that they are not honest people, not the sort of people you would like to deal with.

[The Deputy Chairman in the Chair]

Have the straightforwardness? What is this manouevre going on, and manouevre with whom? This is something very surprising, if he has said this. He probably does not understand the federal system of Government.

Next, I would take up the question of Paradeep, a port to be built in Orissa. The Centre had not sanctioned it.

SHRI C. D. PANDE: You are all against Orissa.

SHRI LOKANATH MISRA: I want Paradeep as badly as any other Oriya wants it but what we need is the sanction of the Centre. What is the reason why the Centre has not sanctioned this port? It sanctioned the construction of Haldia port in West Bengal. Then why not sanction the construction of Paradeep port? Orissa has abundant ores and minerals which could conveniently be exported from Paradeep. In his overenthusiasm for vote catching without getting the sanction of the Centre and the Planning Commission, our Chairman of the Planning Board has gone ahead with the project and whatever money we are getting for other projects Orissa is being diverted to the Paradeep port because we do not get any money from the Centre for this pro-Therefore, we are slow in our progress in all the other sectors. The money is diverted for an entirely different purpose. Here also in the Mid-term Appraisal, when Paradeep is mentioned, the Planning Commission says that the development of Paradeep as an all-weather port is being undertaken by the Government of Orissa, while everything else is being done by the Government of India. What is wrong with Orissa alone?

SHRI M. RUTHNASWAMY: Pat-naik.

SHRI LOKANATH MISRA: The Chairman of the Planning Board should have tried his level best; if he has any influence in the Centre, he should have exerted his influence to get this port constructed by the Centre or get the money from the Centre and use it instead of diverting money now allotted to Orissa for other development works. Even now I demand for Central financial sanction for Paradeep. With these words, Madam, I thank you.

THE DEPUTY CHAIRMAN: Mr. Mohanlal Saksena. There are a number of names before me. Kindly restrict your speeches to fifteen minutes each.

SHRI MOHAN LAL SAKSENA (Nominated): Madam Deputy Chairman, at this fag end of the debate, I rise to make a few observations some pertinent remarks and a few suggestions. I should say that this mid-term appraisal is a dismal document which reveals a sorry state of affairs. It is a sad commentory on the performance of the planners during the last fourteen years. It not only reveals the shortfalls of the Third Five Year Plan but it also reveals to some extent people's pitable plight and planners' predicament. Credit has been given to the framers of the Report for being frank and bold in revealing true facts. I do not know why credit should be given. How long could they be concealed? How long could the people be fooled? Even now, since the Report was presented, the prospects of the Plan have become more bleak. As the Minister for Planning himsels admitted, the prospects of agricultural production, even for the ensuing year, are poor. Have we not heard during the past three or four months, after the presentation of the Appraisal, that men and women have died of exposure? Only this morning this question was raised in this House and I was sorry to hear what fell from the mouth of the Minister who was a close associate of Mahatma Gandhi. I was reminded of what Mahatma Gandhi said in Noakhali during the winter days when warm water was given to him for washing his hands and feet. He became angry and said that while people did not have the necessary fuel to keep themselves warm, giving him warm water for washing his hands and feet was not proper. His taking bath in warm water itself was a luxury. This is how he thought but now we find, not only in Delhi but in the whole of the country, many people have lost their lives because of exposure to cold. What has so far been done in this respect?

So far as this mid-term appraisal is concerned, I am not surprised at the shortfalls because they could have to beforehand and seen beforeshould have been seen to hand. As a matter of fact, I

might remind this House even at the time of the formulation of the Second Plan and at the time of the formulation of the Third Plan I had warned the planners that their schemes were not likely to yield the desired results but this warning fell on deaf ears. This was dismissed. It was not even considered. But today I find myself in good company because it has been said that if we put up a number of plants and yet if people continue to starve, remain miserable and do not have houses to live in, then it means that we have failed. though we may have done a big thing in putting up these plants. These are not my words but this is what the Chairman of the Planning Commission himself had observed when the midterm appraisal was put up before the National Development Council.

Whether you take the question of unemployment or of corruption or whether you take the other burning questions...I do not want to give figures because they have already been given by more than one Member-you find the same story. want to tell the House that there is something radically wrong with the approach of the Planning Commission and unless that approach is changed, I am sure we can never have the desired results. Things will become worse and worse. House will remember that when the Prime Minister presented the Second Plan, he asked us to take it as an act of faith; when he had presented the Third Plan for the consideration of the House, he had observed that he felt thrilled at the rythm of the performance of the two Plans but what does he say now? Even then I had told him and the House that, while he felt thrilled by the performance of the two Plans, I was distressed to listen to the groans of the unemployed. For me, a person who is prepared to work and cannot be given work, whether in the towns or in the villages, is the biggest challenge to all of us, planners, administrators and other public men. What is the position now? The number of the unemployed persons has gone up and up. It was a crore

[Shri Mohan Lal Saksena.] and more and now it is rising every year by a few millions Gandhin used to say that so long as there was one man without work or food, you should know no rest, you should be ashamed to have a square meal, and yet we are not only having square meals but even tea; and our expenses on the entertainment etc are increasing and have gone up to more than a crore during these fourteen years This is how we are spending money Mahatma Gandhi had warned us against these dinner parties and receptions and yet this is what is going on while people may be dying of exposure to cold or due to hunger or any thing else

Not only this, Madam, my submission is that the Plans have come to grief because we have taken to a course contrary to the views and warnings of Mahatma Gandhi. I was reading the speech of the Prime Minister made in the other House while intervening on the discussion on this midterm appraisal. In that I found one pertinent observation made by him While he was criticising Mr. M. Masani for his attack on the Plan and planning, Mr. Mahavir Tyagi had reminded him that he was his own disciple. And thereupon he observ-

4 PM ed, yes; the tragedy of it is that a pupil can go astray even with the best tuition. And that has reminded me of something else, of a bigger tragedy, with far-reaching and dire consequences in the country I mean we who profess to be pupils of Mahatma Gandhi, we who swear by his name, we who continue to bask in his reflected glory, what have we Are we not, notwithstanding done? his views and warning trying to do something against which he had definitely warned us? Did he not warn us against industrialisation? As a matter of fact the other day Mr. Singh referred to the book of Mr Pyare Lal, 'Last Phase' and he gave some extracts of the letter that he had written to Pandit Jawaharlal Nehru I would refer to it now I have got all the quotations here I would nave given extracts from speeches made in

the course of the formulation of the Second Five Year Plan and even the quotations of Mahatma Gandni put I have no time to refer to them. But he had definitely warned us against ındustrialisation He had said that Jawaharlal believes that industrialisation will cease to be evil once it is socialised But he warned us and said, 'so far as I am concerned I think it has got its inherent evils and even socialism will not make it good for this country'. Not only that, he said, God forbid that India should ever take to industrialisation' and his reason was that if a small island like Great Britain because of this industrialisation had to enslave so many countries, then if India took to industrialisation, it will mean disaster for the whole world He also said

SHRI AKBAR ALI KHAN (Andhra Pradesh) But how can we defend ourselves without industrialisation?

SHRI MOHAN LAL SAKSENA: do not know When you swear Mahatma Gandhi you ought to follow Of course, he know what These were his was talking about words He said there are two proaches to planning One was planning for prestige and power and the other was planning for peace and plenty What he had objected to was planning for prestige and power Against this he had definitely warned He said that the national plan ning or centralised planning to which we are taking will lead us nowhere. it will not at any rate improve the lot of the people He had said so in so many words to which I have referred on another occasion too Whatever the Plan might be, if it exploits only the natural resources and leaves the man-power or the human resources alone, it is a lon-sided plan Whatever else it may bring about it can never bring about equality.

And that is what has happened today. A Committee called the Mahalanobis Committee has been appointed and it has been working for three or four years now. Even during the discussions on the Third Five Year Plan there was a reference to this Committee and it has not been able to complete its job and submit its finding. The rich have become richer and the poor have become poorer and we are still looking up for the causes that have led to this. Did not Gandhiji tell us that the way we were proceeding, it will lead us to this sort of a crisis?

Now, what are you going to do with the unemployed? Anybody else can wait for the result of our Plans but not the unemployed. How long can they wait? And this means so much national loss, moral and material for the country. What does it come to when there are crores of persons who are not doing any work? Even if they could be made to do work for 200 days a year and if their out-turn is valued at twelve annas a day that will come to a very huge figure, some Rs. 150 crores or more. And that shows how much money has been lost.

Apart from the material loss, there is the moral loss. A person who is forced to remain idle becomes a danger to the society. As the proverb goes, Devil tempts man but the idle mind tempts Devil. An idle mind is the Devil's workshop. I am one of those who believe that even forced labour, begar, is better than enforced idleness, because that at least keeps your limbs moving. If you do not move your hands and feet for a long time they will get paralysed. Similarly if you have a large number of people living from day to day without any hope of work what will it lead to? Surely, they cannot wait till the end of the Fifth or the Sixth Plan. What has been the result of the three plans, it is before us. If one of the members of the family is idle, you always try to find out some work for him. That is what we should do. I personally feel that work could have been and should have been found for the unemployed people.

Now, we have taken to large-scale planning. I had referred to Tunga-

bhadra dam in the State Mr. Akbar Ali Khan hails from. Now that dam has been built in stone masonry, not in cement and steel. Why? Because the Nizam's Government was opposed to building it with cement and steel. And the reason was that whatever money you spend on constructing the dam with stone masonry will go to the villagers, the persons who are going to be deprived of their land and that would help them to carry on for some time. Not only that; when you build a dam, a lot of land is submerged. If you build a dam with stone masonry at least some land will be reclaimed and that reclaimed land can be utilised for the farmers who are to be deprived of their land. And the third reason was that a dam built of cement and steel may have a life of say a hundred years or so. And we know how there is leakage etc. and how its life is reduced. We know what happened to a dam in Maharashtra. But if you build a stone dam, it does not require much repairs. After some time the grass grows there; trees grow there and the dam becomes as good as a mountain. These are the three arguments in favour of building a dam with stone masonry. The Madras Government had advocated constructing the Tunghbhadra dam with cement and steel because the construction would be greatly expedited and there would be saving of interest. But the foreign experts, to whom the question was referred, agreed with the views of the Nizam's Government notwithstanding the delay in construction of the dam in stone. Besides considerable savings in foreign exchange, it provided so much employment. I had been pressing upon the Prime Minister again and again that instead of building these dams with cement and steeland now every state wants to have dams—we should build them with stone masonry. One day he told me. Mohanlal you have been writing to me about this. I have consulted my experts and they say that our dams are higher than the Tungabhadra Dam and therefore they could not be built in stone'. He was surprised on my asking if that was the only objec-

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[Shri Mohan Lal Saksena.] tion. I said that it was not a valid argument, for the dams could be built of stone masonry up to the height of the Tungabhadra Dam and after that they could use cement and steel. And that way we could have got all the three advantages that I mentioned earlier; that is, you will be providing employment, you will be reclaiming some land and you will not be required to spend on repairs. But the Planning Commission goes on in its own way.

Now, no one has referred to the increase in the frequency of floods. Why have they increased? Apart from the natural causes, it is mainly because we have been building these dams. I have read a great deal of literature on the frequency of floods in America and there the engineers have to the conclusion that the construction of dams leads to increased frequency of floods. And their reasoning is very simple; at least it appeared to me to be very simple. There is so much of sub-soil water in the country. If you take out that water for agricultural purposes, it is all right. If it is not taken out, the sub-soil water level rises as it has risen in Delhi. By building dam, instead of drawing water from underground, you are pouring water over it. That means the seeping capacity of the soil gets reduced and the rivers get flooded because in the capacity of the rivers to take in water is reduced. And therefore there is an increase in the frequency of floods. I do not know how far it is correct. It is for the engineers to examine it. But I know it for a fact that the frequency of floods has increased and has caused damage to the extent of hundreds of crores. It is not my estimate. The figures are given out by the Government. Now, I would submit that the tragedy has been that we have ignored the advice, the considered judgment of Mahatma Gandhi. We have taken a different course, a course which was contrary to his warn-

I will refer to only two or three points. One is that he said that he

was convinced, it was his firm conviction, that mass production all over the world was responsible for the present world crisis. And we are after mass production.

Now, so much is said about population control. We have not so far succeeded in our efforts to reduce the rate of growth of population, But we propose to spend Rs. 150 croresmore. Here I have got a statement before me where Gandhiji says, with a proper land system, even with the system of subsistence agripresent culture, we could with our own resources feed the people, notwithstanding, the growing increase in population. Isubmit that we must not try to find an alibi that the population has increased. What about the population that existed even before you started planning? Have you been able to find sufficient work for them, sufficient food for them? You have not.

Then, again, we have not heeded the warning which Mahatma Gandhi gave and we are ignoring it. He said: For India to import food from abroad will lead to dependence worse than and bankruptcy. That is slavery what we are doing instead of solving the problem. He has given a definite scheme. He said: Follow it for two years. Let every leader in the country go about stressing that we should eke out existence from whatever we have in the country but we should not import anything, whatever may happen. He was so positive. During the last few months before his death he had written so much about food production and about the dangers of importing food fromother countries. America has only nine per cent. of its population engaged on agriculture and they are producing double the quantity of that is required for their own purposes. So, they are able to export food.

My last submission is that the Planning Commission as well as the policy, requires overhauling. I am sorry the Prime Minister became the Chairman of the Planning Commission and it is

2247 Mid-term Appraisal of because of his prestige that undue advantage has been taken. Schemes have been passed without going into the details thereof. The other day Mr. Santhanam said that the Planning Commission had not been working as a committee of experts deciding on policies. They have become a Cabinet, sitting in the Yojana Bhavan. They plan when the people are starving and they are not having even adequate supply of drinking water. There has been reference to the basic needs and essential requirements of the people, but the most essential requirement is adequate supply of water. The highest priority was given to it even in the First Plan. But even in the Mid-Term Appraisal, we find that adequate water supply has not been made available. What does it lead to? I will just refer to one incident again from Mahatma Gandhi's life. Lord Lothian. who had later become the British Ambassador to the U.S.A., had come to Bombay. He wanted to see Mahatma Gandhii Gandhiji wrote to him saying that he would lie to see him at the Sevagram Ashram. He went and saw him there. Later on some friends had enquired from Mahatma Gandhiwhen both of them were in Bombay why he had asked him to come and see him at Sevashram. He said: "Well I would not have been able to get the language that I wanted to use, while living in Birla House. Still more. Lord Lothian could not have understood that language even of I would have used in the surroundings there." So, if Mahatma Gandhi could not visualise things in terms of these starving millions while sitting in Birla House, how can we expect these persons, who work here in the Yojana Bhavan, to visualise them? The staff has grown. They are spending about a crore and it may be even more. If there are shortfalls, they send out. There are these Working Groups. I would like some of them to go and stay in the villages, where there is no adequate supply of drinking water. We are leading artificial lives today Just think of the man who has drink water from the pond where men bathe and the cattle

drink. wallow and They have drink such water. Can you stay there even for a few days? If you go there, then you will realise what are the basic needs of the people. Now, even in the First Plan you gave first priority to adequate supply of water. Even now, in this Mid-Term Appraisal you have said that you are going to make a survey. After fourteen years, after giving top priority in the First Plan, you say that and who is to be blamed for it? How many people must have died for want of proper and adequate supply of water?

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With these words, I hope that you will take note of it. Valuable time has been wasted and naturally the question comes up: Is that to be the end of our lives labour? I think of it. I will end by quoting two couplets:-

> "बहुत दिनों तुम्हें श्रव जीना नहीं है, बहुत काम करना है मरने के पहले:

उठती है अपने दिल में यह हुक जब कभी, तभी सुनता हं आवाज बाप की सी:

'हारो न हिम्मत बिसारो न रा**म.** करे जाग्रो कोशिश, किये जाग्रो काम ॥'

"You have not to live long and so much work has yet to be done before you pass away. Whenever I have such a feeling of anguish. I hear a voice like Bapu's saying, "Do not loose courage, do not forget God. make every effort and go on working."

THE DEPUTY CHAIRMAN: Mr. Arora, You will have to be brief.

SHRI ARJUN ARORA: Madam, I will be very brief and I will confine my remarks to employment and labour policy, a subject of vital importance, which appears to have been neglected during this discussion. There is in this country a great deal of absence of statistics about employment. And this Mid-Term Appraisal admits that a complete statistical picture of employment changes in the

[Shri Arjun Arora.] That. I period is not available. must submit, is highly deplorable, because employment particularly industrial employment is a subject on which statistics are readily available. Anythe Appraisal admits a shortfall in employment at the end of the Third Five Year Plan. They envisage a shortfall at the end and say: It apthat additional employment pears generated during the Third period is likely to fall somewhat short of the original target of 14 millions. This position has arisen because instead of sanctioning labour-intensive projects and labour-intensive methods in industry, there has been a mad rush for sanctioning capital-intensive projects. These capital-intensive projects also imply a large amount of expenditure on foreign exchange. On the one hand, we find the Finance Minister and the Planning Commission lamenting the absence of adequate foreign exchange and on the other hand, we find them sanctioning, approving and allowing capital-intensive projects. That also should be given up and in accordance with the needs of the situation in the country, we should have labour-intensive methods which will give more employment and also save us from dependence on foreign donors.

One good thing done by the Government for labour during the last five years is to pursue the idea of workers' participation in management. But I am sorry that this scheme has remained confined to 60 units, 20 in the public sector and 40 in the private sector. The Government, particularly the Labour Ministry, express their great hopes from this scheme, but it still remains an experimental scheme confined to 60 units. I want to know for how long this scheme workers' participation in management will remain confined to a mere experiment. What is there which prevents its universal application at least in the public sector? I am a great supporter of the public sector and I want the public sector to grow, but I am not at all happy with the industrial relations in

the public sector. I am connected with a few unions of electric supply industries and Government presses, and I find . . .

SHRI LOKANATH MISRA: Then you are supporting a wrong cause.

SHRI ARJUN ARORA: T find that the bureaucracy, which has come to occupy managerial positions, resists all possible demands of the workers; even the simplest and the most human demand of the workers are resisted by the wooden bureaucracy which has correctly been accused of squandermania by my hon. friend, Mr. C. D. Pande. It is time that the public sector was given a democratic management and the wooden bureaucracy was not allowed to jeopardise the smooth running of the public sector industrial undertakings.

Madam, the scheme of workers' participation in management was enunciated by the Labour Minister as early as 1957. It is six years since it has been an experiment and it is time that Government accepted it and made it universally applicable to all public sector undertakings. The Government has so far given very little thought to the wage policy. All that it has done is to appoint a few Wage Boards. Nine Wage Boards have so far been appointed. The reports of four these Wage Boards are available and they have been welcomed by all concerned. But these Wage Boards have accomplished only one thing. They have produced unanimous reports. But producing unanimous reports on wages is no substitute for a wage policy. As early as 1949 the concept of fair wages was accepted by the Government and it was also accepted by the tripartite Indian Labour Conference. In 1957, the concept of a fair minimum wage was accepted and certain norms were laid down by the Indian Labour Conference. These acceptances theory have remained only acceptances of principle and they have not been implemented, and the mere setting up of nine Wage Boards for nine industries has given the workers of

country very little. There are induselectricity tries like water supply. supply, engineering, and so on, which have grown phenomenally during the last fourteen years, whose capacity to pay has increased phenomenally during the periods of these three Plans, particularly in the case of engineering and electricity supply. But the workers are denied any fair share of the increased prosperity. Even Wage Boards have not been appointed for electricity supply, water supply and engineering industries.

The Government is thinking of appointing a second Wage Board far cotton textiles because it feels that after a lapse of five years cotton textile workers are entitled to a wage revision. Madam, is it not fair to ask Government what is its attitude about the workers engaged in electricity generation and distribution? They have not been given a Wage Board. When the textile workers are being given a second Wage Board and a wage revision it is only fair that the workers in other industries should be given at least one wage revision. The Government should have a wage policy and it should not merely appoint a Wage Board which invariably gives an ad hoc wage increase. An ad hoc wage increase, as has correctly been pointed out is eaten away by the rising spiral of prices. We should have a wage policy. The wages should be linked to the cost of living. The wages should be need-based. concepts have been accepted by the tripartite organisations but not given effect to by the Government. The result is that in some of the vital industries like electricity generation discontent there is great amongst workers all over the country. It is very good of the workers these public utility undertakings that they have not resorted to strikes, but I do not know how long they will continue to face this sense of irresponsibility and callousness on the part of the Government

The Government has taken some useful steps pertaining to social secu-

rity, and one ofthem is the Employees' which has Provident Fund scheme given the Government during the last nine years Rs. 430 crores in deposits. But this figure of Rs. 430 crores would have been a much higher one if the Government was not hesitant in applying the scheme to more and more industries. When the scheme began, it was applied to six industries, and for a number of years it remained confined to six major industries. Now of course 23 additional industries have been covered by this Employees' Provident Fund scheme. But when the workers demand that the rate of provident fund should be increased, the Government is hesitant and it takes too great a sympathetic attitude towards the employers. While I find and every one finds, Madam, that the Government spends a large amount of money on propaganda and publicity pertaining to small savings, here are small wageearners who want that the rate of provident fund in all industries should be 8 per cent, of the wages. But the Government does not make the thing applicable to all industries. In the case of four or five industries, the rate of provident fund has been increased from 6 per cent, to 8 per cent. The workers want to deposit more. They want to save more, but the Government is unwilling to encourage them. That is a deplorable state of affairs.

I will take one more minute, Madam. With regard to productivity, the need for greater productivity is recognised by all concerned. The wealth of the country is bound to grow if the output is greater with the increasing in-put. And the Government have been emphasising the need for great productivity. But I find that there is lack of co-ordination even in spite of the desire for greater productivity. The National Productivity Council is body controlled by the Industry Ministry, and I find that each Ministry in the Government is an empire in itself, and the Labour Ministry appears to have nothing to do with the National Productivity Council. It has its own Productivity Centre at Bombay. That Centre is doing good work but

[Shri Arjan Arora.]

National Productivity Council is also doing good work. Why cannot these efforts of the two Ministries of the same Government be combined and greater productivity achieved? Greater productivity cannot be achieved merely by having better management; greater productivity, it is necessary that labour should realise the worth of greater productivity. For that, it is schemes necessary that incentive should be made applicable to all industries. That is not being done. The National Productivity Council sponsored a couple of teams to go round this country and other countries to study the methods which give labour greater incentive to produce more and to add to productivity. These reports have remained a dead letter and they have not been applied to industry in any part of the country, with the result that productivity in the country. far from increasing, is falling. That is hardly a satisfactory state of affairs.

Thank you.

श्री चन्द्र शेखर (उत्तर प्रदेश) : महो-दया, किसी भी पिछड़े देश में ग्रौर खास तौर से भारत ऐसे पिछड़े देश में जहां जनता को राजनैतिक ग्रधिकार मिले हुए हैं ग्रार्थिक विकास के लिये किसी योजना का चलाना बड़ा कठिन काम होता है। ग्राजादी ग्राने के बाद स्वाभाविक रूप से देश में रहने वाले लोगों की स्राकाक्षाय उभरती है स्रीर वे ऐसा समझते है कि उनकी सुख ग्रीर समिद्ध के लिये सब कुछ किया जाना चाहिये । तीसरी पंचवर्षीय योजना की जो भूमिका लिखी गई उसके प्रारम्भ में ही यह कहा गया कि इस योजना का केवल एक मन्तव्य कि इस देश के लोग क्रमिक रूप से, धीरे धीरे. समृद्धि की ग्रोरे, विकास की ग्रोर ग्रग्रसर हो सके । लेकिन इतने वडे देश में जहां पर सैकडों वर्षा तक गुलामी के दिनों में देश के विकास के लिये, ग्रार्थिक उत्थान के लिये , कुछ न किया गंगा हो जब ग्रचानक यह जिम्मेदारी आप पड़े और साथ ही देश में सारे जन समह को नागरिक श्रधिकार, राजनैतिक श्रधिकार, मिले हुए हों तो हमारा हर एक काम बड़े मंतुलित ढंग से होना चाहिये। श्रगर हमारा एक भी कदम गलत होता है तो उसका परिणाम भयावह होता है। श्रापक जिरये से मैं हकूमत से यह निवेदन करना चाहूग कि मैं महसूम करना हू, मानता हूं कि श्राधिक विकास में श्रनेक कि नाहियों हो सकती है श्रीर उन कि नाहियों का ख्याल सरकारी पार्टी को होना चाहिये श्रीर विरोधी दलों को होना चाहिये, लेकिन दूसरी तरफ यदि सरकार की तरफ से कोई मूले होती है, कोई गलतियां होती है, तो उनको सुधारने का काम भी सरकार की श्रीर से होना चाहिये।

श्राज दो तरह के तत्व हमारे देश में काम कर रहे है। कुछ लोग आर्थिक नियोजन के बीच में जो कठिनाइयां है उनका फायदा उठा कर सारी योजना को ही निर्मल बनाने की कोशिश कर रहे हैं, कुछ लोग इस बात के ऊपर बार बार जोर दे रहे है कि नियोजित ग्रर्थं प्रणाली व्यर्थ सिद्ध हो चकी है इसलिये ग्राज के समाज में इसका कोई स्थान नही दूसरी तरफ हुकुमन में जो लोग है वह श्राज ग्रपनी भलों को मान करके उसे सुधारने के लिये तैयार नहीं है। चाहे मंशा दो हों लेकिन नतीजा एक ही निकलता है। माननीय बलीराम भगत जी ईमानदारी से चाहते होंगे कि इस देश का ग्रार्थिक विकास हो लेकिन उनकी हकमत के जरिये से जो काम होता है उसका यह नतीजा निकलता है कि योजनाम्रों के प्रति जनता का विश्वास टुटता जा रहा है । हमारे माननीय मित्र श्री लोकनाथ मिश्र जो के विचार दूसरे हो सकते है लेकिन उनके कहने का भी परिणाम यही है कि मार्थिक नियोजन के प्रति देश की जनता की ग्रास्था टूटती है।

श्रव, श्रगर देश में समृद्धि लानी है तो उसके लिए क्या करना पड़ेगा ? यह मत्य है कि मनुष्य की मौलिक मांग यह होती है कि उसको खाना मिलना चाहिये श्रौर इस देश

Third Five Year Plan 2256 यह विषमता है, यह उल्टी गगा है जो कि इस देश में बह रही है। इसके लिये जिम्मेदारी इस हक्मत को लेनी चाहिये। क्या कहा जाता है तीन चार वर्ष पहले कहा गया कि भूमि सूघार होना चाहिये, सारी राज्य सरकारों को भिम सुधार के लिये कहा गया। योजना स्रायोग ने कहा, केन्द्रीय सरकार ने कहा लेकिन उसके बाद क्या हम्रा ? कहीं पर भी इस तरह से भूमि मुधार नही हुग्रा, जोत की हदबन्दी इस तरीके से नहीं हुई कि जमीन सही मानों में खेतिहर मजदूरों के हाथ में जा सके। चार वर्षतक हुकुमत की स्रोर से प्रचार होता रहा कि जमीन के ऊपर हद-बन्दी लगाई जायगी और जब सारी जमीन लोग गलत तरीके से कानुनी दांवपेच के जरिये से बांट लेते हैं तब उसके बाद एक ढोंग, एक स्वाग, एक नाटक रचा जाता है कि जोत के ऊपर हदबन्दी लगाई जा रही है। हुकुमत से मैं यह कहना चाहंगा कि ग्रगर ग्रधिक अनाज पैदा करना है, अगर भारत को खाने पीने के मामले में ग्रात्मनिर्भर बनाना है तो पहला काम यह होना चाहिये कि जितने भूमि सुधार के कानून हैं वे सही मानों में, नियोजित ढग से इस तरह लागू किये जायें कि जमीन का मालिक वह हो, जमीन उसके हाथों में हो जिसके हाथों में ताकत है कि इस धरती से भ्रनाज पैदा कर सके। हुक्-मत इस काम को करने में नाकामयाब रही है। प्लानिंग कमीशन के, योजना स्रायोग के दिल व दिमाग में यह बात रही हो लेकिन मझे श्रक्तभोस है कि उस बात को कार्य रूप में परिणत करने में योजना आयोग विफल रहा, नाकामयाब रहा ग्रोर मरकजी हुकूनत सूबाई हक्मतों को इस बात के लिये मजबूर नहीं कर सकी। हमारे किसी मित्र ने कहा कि कुछ काम लेने चाहिये जिनको कराने का हुकुमत, योजना कमीशन, योजना भायोग एक अहद करें, प्रतिज्ञा करें। लेकिन मैं यह

कहना चाहंगा कि भगर सही मानों में समाज-

वादी समाज की माप कल्पना करते हैं-

समाजवादी समाज की बात छोड़िये--धगर

में जब तक अधिक अनाज पैदा नहीं होता तब तक और कोई तरीका नहीं है कि इस देश के लोगों को खाना दिया जा सके। हो सकता है कि हकमत दो, चार, दस, बीस वर्ष तक ग्रौर बाहर की सदद से देश को खाना देती रहेलेकिन जब तक यहां की शस्य श्यामला धरतो से ग्रधिक ग्रनाज पैदा नहीं होगा तब तक इस देश की बढ़ती हुई आबादी को खाना देना, भोजन देना, सम्भव नहीं हो पायेगा । ग्रगर यहां पर ग्रधिक ग्रनाज पैदा करना है तो क्या करना होगा उसके लिये, अनाज पैदा करने के लिये और कोई उपाय नही है । चाहे पंडित जवाहरलाल नेहरू जी भाषण दें चाहे हम लोग भाषण दें, इन भाषणों से कोई अनाज पैदा होने वाला नही है। मनष्य की स्रावश्यकतास्रों की पूरा करने के लिये जितनी वस्तुओं की आवश्यकता है उनका उत्पादन करने का एक ही तरीका है---प्रकृति ने हमको कुछ वस्तूये प्रदान की हैं ग्रौर मनुष्य की जब उसमें ताकत लगती है तब उससे हमारी ग्रावश्यकता की वस्तूये निकलती हैं, इस धरती के ऊपर जब किसान श्रपनी बाहे लगाता है, श्रपनी ताकत को लगाता है तब उससे अनाज पैदा होता है। स्राज नही, १७--१८ वर्षो से हमारी पार्टी ने बार बार कहा कि ज़मीन उनके हाथों में दो जो जमीन के ऊपर मेहनत करके सकते हों, आजादी आने के बाद हमारी माग हुई कि जमीन को खेयतिहर मजदूरों के हाथों में दो, उन लोगों के हाथों मे दो जो कि इसके ऊपर खेती कर सके नेकिन श्राज १७ वर्ष बाद भी क्या हालत है? ग्राज भी मिड-टर्म एप्रेजल में कहा जाता कि भूमि सुधार होना चाहिये । ग्राज इस देश में जिसके हाथों मे ताकत है उसके पास जुमीन नही कि वह अपनी ताकत की आजमाइश कर सके श्रीर दूसरी तरफ जिनके पास जमीन है, जिनके पास हजारों एकड के फार्म है, उनके हाथों में ताका नही, मनसूबा नही, जोर नही, कि उस जमीत से ग्रनाज पैदा कर सकें। [श्री चन्द्र शेखर]

इस भारत के भ्रर्थतन्त्र को चलाना है, भ्रगर देश की भ्राधिक व्यवस्था को ठीक करना है तो पहला कदम भूमि सुधार का भ्रापको उठाना चाहिये।

दूसरी बात, तीसरी पंचवर्षीय योजना को बनाते समय यह कहा गया था कि जितनी पब्लिक सेक्टर इंडस्ट्रीज हैं, जितने उद्योग राज्य की स्रोर से चलाये जाते हैं उनकी देख-रेख के लिये कुछ काम करना चाहिये। उनका ऐसा नियंत्रण होना चाहिये कि इनकी व्यव-स्था ठीक तरह से हो सके। लेकिन ग्राज तीन वर्षों के बाद भी फिर वही रोना रोया जाता है कि यह नहीं हो सका । ग्राज नहीं, पिछले चार-छ: महीनों में यह बहस चली कि इन पब्लिक भ्रन्डर टेकिंग्स को सुपरवाइज करने के लिये एक पालियामेंटरी कमेटी बैठाई जाय । उस समय यह कहा गया कि जल्दी यह कमेटी बनने वाली है, नहीं बन पायी। हम नहीं समझते इसका क्या मतलब होता है। क्यों नहीं बन सकती ? योजना भ्रायोग भौर हमारे मंत्री महोदय यह सोचें कि श्राखिर इस प्रजातन्त्र में जो राजकीय उद्योग चल रहे हैं उनके बारे में जन मानस में श्राप क्या विचार पैदा करना चाहते हैं ? क्या भाप लोगों को इस बात के लिये मजबूर करना चाहते हैं कि वे श्री लोकनाथ मिश्र की बात को मान कर या ग्रटल बिहारी बाजपेयी जी की बात मानकर कहें कि यह राष्ट्रीयकरण बेमानी है, सारे उद्योग व्यक्ति-गत पंजीपतियों के हाथ में जाने चाहिये। यह ग्रफसोस है कि हमारा योजना श्रायोग सरकार को सही कदम उठाने के लिये मजबूर नहीं कर सका।

श्रभी माननीय श्रर्जुन श्ररौंड़। ने जो इशारा किया, मैं समझता हूं कि जो निजी उद्योगपित हैं उनके श्रौर श्रमिकों के बीच मैं कोई तनाव रहे, मनमुटाव रहे, उनके साथ स्थापती हो रही हो, उनके साथ न्याय नहीं

किया जाता, तो फिर इसका क्या नतीजा निकलने वाला है। मुझे भ्राश्चर्य होता है जब कांग्रेस पार्टी के प्रवक्ता एक महोने पहले समाजवादी समाज की कल्पना से श्रोतश्रोत होकर भुवनेश्वर से दिल्ली म्राते हैं म्रौर पालियार्मेट में भ्राकर एक नयी समाजवाद की रूपरेखा हमारे सामने रखना चाहते हैं। मेरा इशारा है माननीय के० के० शाह की ग्रोर । उन्होने भाषण किया कि श्रगर मजदूरों को लाभ में हिस्सा दिया जाय तो उस लाभ में हिस्सा देने से धीरे धीरे मजदूर इस हालत में हो जायेगा कि उद्योग मजदूर के कब्जे में हो जाएगा श्रौर राष्ट्रीयकरण की जरूरत नहीं पड़ेगी । मैं बड़े श्रदब से कहना चाहूंगा कि समाजवाद कोई ऐसी व्यवस्था नहीं है, कोई ऐसी कल्पना नही है कि जिसको धीरे धीरे किसी बनिए के हिसाब किताब से लाकर देश में प्रतिष्ठापित कर दिया जाय। समाजवाद एक नयी व्यवस्था है, जिन्दगी का नया तर्जे अमल है, जिसमें आज के सामाजिक ढांचे में श्रामुल परिवर्तन करना होगा ।

हमारे प्रोफेसर वाडिया ने कहा कि लोगों को प्रेरणा मिलनी चाहिये विकास के लिये। मैं एक बार पहले भी कह चुका हूं-प्रेरणा किसको मिलनी चाहिये ? क्या प्रेरणा चंद पूंजीपतियों को, चंद सरमायादारों को देनी चाहिये, जिसके लिये प्रोफेसर वाडिया साहब परेशान हैं, जिस्त लिये हमारे मान-नीयामित्र मिश्र जी परेशान हैं ? प्रेरणा देश के करोड़ों लोगों जो जा आज भुख से मर रहे हैं. परेशान हो रहे हैं. उनको मिलनी चाहिये। जिस दिन उनके दिल और दिमाग हो जायेगे, जिस दिन वे समझने लगेंगे फिर क्या होने वाला है इस सारे प्रजातन्त्र का-मैं जब यह बात कहता हूं तो कोई भावावेश में श्राकर, कोई भावना में ग्राकर नहीं कहता हं। मैं इस लिये कहता हू कि इस देश का गरीब जब तक नहीं समझेगा कि उसकी धाकांक्षात्रों की और बालाओं की पृति के लिये इस देश

में, समाज में, कुछ किया जा रहा है तब तक संभव नहीं है कि प्रजातांत्रिक जमाने में प्रजातांत्रिक तरीके से इस योजना को कामयाब किया जा सके।

महोदया, भाज प्रातः काल जब मैंने माननीया स्वास्थ्य मंत्री जी का एक भाषण सना प्रश्नोत्तर काल में तो मैं हैरान रह गया भीर मझे इससे भ्रधिक भ्राश्चर्य शायद कभी नहीं हुआ कि महात्मा गांधी के चरणों में रहने वाली डा० सुशीला नायर कहें कि यह हुकुमत यह नहीं कह सकती कि 'एक्सपोजर' से लोग मर गए या डिसेन्ट्री से मर गये। मैने कहा, मनुष्य का मष्तिष्क केवल विज्ञान के तरीके से नहीं चलता । महात्मा गांधी की उस बात की मैं याद दिलाना चाहता हं कांग्रेस के मित्रों को ग्रौर खासकर डा० स्क्रीला नायर को-उन्होंने कहा था कि सियासत दिल ग्रौर दिमाग दोनों से होती है, जो केवल दिल से सियासत करता है वह ग़लत रास्ते पर चला जाता है भ्रौर जो केवल दिमाग से करता है वह मानव का कल्याण नहीं कर सकता । जहां ऐसा सवाल उठे कि एक्सपीजर से लोग मर जायें, ठंड से मर जायें, तो हुकूमत को शर्म होनी चाहिये ग्रौर ग़लती को स्वीकार करना चाहिए। एक प्रजातांत्रिक देश में ग्रखबार में कोई खबर छपे ग्रौर मिनिस्टर यह कहे कि हमने उस पर इन्क्वायरी नहीं की, तो इससे भ्रप्रजातांतिक मनोवृत्ति भ्रौर कोई नहीं है। तो मै यह कहना चाहुंगा कि उन गरीब लोगों के प्रति हमारे दिल में ग्रीर हमारे दिमाग में एक नयी भावना, एक नया जज्बा, एक नयी प्रेरणा पैदा करनी पडेगी। जब तक यह नहीं किया जाता है तब तक कोई उपाय नहीं है कि इस देश का प्रजातांत्रिक तरीके से उत्थान किया जा सके ।

दूसरी बात मैं यह कहना चाहूंगा कि हमारी रिपोर्ट में कहा गया है कि सामाजिक कल्याण का जो काम हुन्ना, उसको भी हम

पूरी तरह से नहीं कर सके । जो पिछड़ी जातियों के लाग हैं, शिड्यूल्ड ट्राइब्स के लोग हैं उनकी शिक्षा के लिये जो रुपया दिया गया उसका १७ फी सदी पिछले तीन वर्षों में खर्च किया जा सका है। रोज इस पालिया-मेन्ट में सवाल पुछे जाते हैं । जवाब क्या मिलता है मंत्रियों से कि स्टेट गवर्नमेम्ट्स उसको पूरा नहीं कर रही हैं। स्टेट गवनंमेन्ट भगर पूरा नहीं कर रही हैं तो इसकी जिम्मे-दारी किसकी है ? ग्रौर ग्राज कांग्रेस के हाथ मे जो ताकत है, उस ताकत को रख कर कांग्रेस के लोग यह कह कर श्रलग नहीं हो सकते । भगर भाज एक जगह एक चीफ मिनिस्टर को हटा कर दूसरा चीफ मिनिस्टर बनाया जा सकता है तो क्या कांग्रेस पार्टी, क्या प० जवाहरलाल नेहरू भ्रपनी शक्ति का उपयोग इस बात के लिये नहीं कर सकते कि जो हकुमत सामाजिक सेवाओं के लिए दिवे गये रुपये को खर्च नहीं कर सकती, वहां के चीफ मिनिस्टर को, वहां की कैबिनेट को एक मिनट भी रहने का श्रधिकार नहीं। मैं भापको भपने सूबे उत्तर प्रदेश की बात बताता हूं जिसकी सब से ग्रधिक दुर्दशा है, जो वीमारी में सब से भागे, भशिक्षा में सब से भागे ग्रीर धार्थिक विकास की दुष्टि से जहां देश में पांचवें या तीसरे नम्बर पर था, वह ग्रब पीछे होता जा रहा है। रोच झगड़े हो रहे हैं वहां पर । यह सब क्यों होता है ? कांग्रेस पार्टी उसको हल करने में नाकामयाब है। भ्रभी कुछ दिन पहले जब इसी सदन में शिड्युल्ड कास्ट भौर शिड्युल्ड ट्राइब्स की रिपोर्ट के ऊपर बहस हो रही थी तब हमारे एक हरिजन भाई ने यहां पर यह सवाल उठाया कि माज भी माताएं भौर बहिनें सिर पर पाखाना लेकर सवेरे गलियों में निकलती हैं तो हमारे कुछ कांग्रेस के दोस्तों ने कड़ा कि तुम श्रविश्वास पैदा रहे हो, तुम घुणा पैदा कर रहे हो। मैं माननीय नियोजन मंत्री से जानना चाहंगा कि क्या उन की नियोजन वाली परम्परा में, सवह वर्ष की ग्राजादी के बाद, हिन्द्स्तान के [श्री चन्द्र शेखर]

नर नारी सिर पर पाखाना लेकर सबेरे गलियों में निकलते हैं ? ग्रगर यह है हमारा नजरिया सारे नियोजन के बारे में तो मैं कहना चाहंगा कि भ्रापका प्रजातंत्र चलने वाला नहीं है, चाहे आप इस के लिए कुछ करें। सामाजिक सेवाओं में जहां शिक्षा देनी जरूरी है, वहां उनका सांस्कृतिक विकास होना भ्रावश्यक है, वहां क्या योजना आयोग और योजना मंत्री इस सदन को विश्वास दिला सकते हैं कि एक साल के ग्रंदर--उसमें बड़े पैंगे की जरूरत नहीं है, कैवल मनोवृत्ति की जरूरत है--एक साल के मंदर ऐसी व्यवस्था की जायगी हर एक म्यनिसिपैलिटी को, हर एक कारपोरेशन को इतना रुपया दिया जायगा कि कोई भी स्त्री पुरुष इस राष्ट्र में इस बात के लिये मजबूर न हो कि पाखाना ले कर श्रपनी रोटी कमाने के लिए, भ्रपनी म्राजीविका कमाने के लिये सवेरे सवेरे हमारी सड़कों है ऊपर परेड करे।

मैं इन सवालों के साथ एक दूसरे सवाल के ऊपर कुछ जिक करना चाहंगा, जिसका बड़ा जिक्र किया गया है क्योंकि मेरे पास समय कम है। अभी पिछले दो, तीन दिनों से इस योजना आयोग के बारे में भाषण करते हए--मैं नहीं समझता क्या प्रयोजन था हमारे मित्रों का प्रजा सोशलिस्ट पार्टी की परेशानी से कि वे बहुत परेशान नजर म्राते हैं, म्रौर खास कर हमारे कम्युनिस्ट पार्टी के दो प्रवक्ता माननीय बसवपुत्रैया साहब और भूपेश गुप्त जी को बड़ी परेशानी है। मैं यह समझता हं कि कोई भी विरोधी दल या कोई भी राज-नैतिक दल अगर किसी की गलितयों की ओर इशारा करे तो हमें कोई उससे शिकायत नहीं होती, लेकिन ग्रगर कोई विरोधी दल किसी के वक्तव्यों को तोड़ मरोड़ कर रखे तो मुझे नहीं मालूम होता कि श्राखिर उसमें मंशा क्या है। चूंकि माननीय भूपेश गुप्त यहां हैं इसलिये उनका कुछ जित्र करना चाहुंगा । उनको इस बात पर ऐतराज है कि श्री श्रशोक मेहता ने योजना ग्रायोग का उपाध्यक्ष होने के बाद यह कहा कि विदेशी पूंजी को इस देश में श्राना

चाहिये श्रीर वह ठीक तरह से काम कर सके इस के लिए प्रेरणा मिलनी चाहिये। उनको वड़ा ऐतराज है कि शायद विदेशी पंजीपतियों का यहां पर श्राधिपत्य कायम हो जायेगः। मैं नहीं जानता कि भूपेश गुप्त जी बड़े समाज-वादी हैं या लेनिन बड़े समाजवादी थे। मे माननीय भूपेश गप्त से जानना चाहंगा कि क्या सोवियट रूस में जब भ्रार्थिक बिकास की परम्परा शरू हुई थी तो क्या उस जमाने में सःवियट युनियन ने श्रौर उसके महान नेता लेनिन ने दूसरे देशों से मदद नहीं ली थी ? ग्रगर वह मदद लेना रूस के लिये उचित थी, श्रगर वह मदद लेना क्रांतिकारी परम्परा का एक ग्रंग था तो मैं नहीं समझता कि भारतवर्ष के लिए वह परम्परा क्यों नहीं कायम हो सकती । श्री ग्रशोक मेहता ने यह भी नहीं कहा था कि केवल भ्रमेरिका भौर ब्रिटेन से ही पूंजी लाई जा सकेगी, बल्विः उन का मतलब यह था पूर्व यूरोप के देशों से ग्रीर रूस से भी पूंजी हमारे यहां लग सकती है । वह ग्राज भी लग रही है, ग्रागे भी लगेगी। क्या यह सही नहीं है कि कम्यनिस्ट देशों की पूंजी हमारे श्रार्थिक विकास के काम में उपयोग में लाई जा रही है ? मगर दिक्कत यह है कि कम्य निस्ट देश पूंजी नहीं दे सकते तो इसके लिये जरूरत नहीं है कि हम अपना सारा श्राधिक विकास हमेशा के लिए छोड़ दें।

दूसरी बात उन्होंने कही—करों का समर्थन किया, टैक्सों का श्री श्रशोक मेहता ने समर्थन किया। इस सिलसिले में, मैं जिक्र कर दूं कि उन्होंने कहा कि श्रशोक मेहता जी ने कहा है कि १० परसेन्ट लाम कम से कम होता चाहिये। श्रगर उन्होंने उन का वक्तव्य ठीक ढंग से पढ़ा होता तो उन्हें मालूम होता कि उन्होंने यह कहा कि जहां निजी उद्योगों में यह लाभ होता चाहिये वहां पर सरकारी उद्योगों में भी इसी जहनियत से काम होना चाहिये। मैं माननीय भूपेश गुप्त का ध्यान ध्य श्चेव के उस बयान की श्रोर ले जाना चाहूंगा जिसमें ध्यु श्चेव साहब ने यह

कहा था कि कैपिटलिस्ट सिस्टम, पूंजीवादी सिस्टम से, हम के एक वात मीखनी चाहिये कि जो हम रे उद्याः चलो है उन्तें नाकोमत तय करने का ढा है, वह इस पैराये पर हो। क उसमें अधिक में अधिक लाभ हो सके और फिर उस लाभ को देश के विकास में लगाया जा सके। अगर लाक्नेव यह कहते हैं तो यह समाजवादी है, अगर खाक्नेव यह कहते हैं तो यह समाजवादी है, अगर खाक्नेव यह कहते हैं तो यह माननीय अशोक मेहताजी उसी बात को भारत के विकास के लिए कहने है तो यह प्रतिगामों कदम हो जाता है। केवल कम्यूनिस्ट पार्टी के महान नेता ही इस तरह को ब्याख्या करने में पट हैं।

दूसरी बात जो उन्होंने करों के सम्बन्ध में कही वह भी बिल्कुल साफ थी। अशोक मेहता जो ने चैम्बर श्राफ कामर्स के श्रपने भाषण में यह कहा था कि टैक्स उनके ऊपर लग ना चाहिये जो टैकर देने लायक है। टैक्स उन्ही पर लगाया जाय जो टैक्स देने लायक हों भ्रार तब ही वह न्यायनगत टैक्स हासा। इस सिलसिले में अशोक मेहता जी के भाषण को उन्हें पढ़ना चाहिये । उन्होंने जो १० फीसदी लाभ की बात कही है, वहां यह भी कहा कि १० फीसदी लाभ कमाने वाले लोगों. के ऊपर टैक्स लगना चाहिये और इन लोगों को टैक्स देने के लिए तैयार रहना चाहिये। बदिकस्मती या खुशिकस्मती से भारत देश का जो मविवान बना हुग्रा है, जो मौलिक ग्रधिकार मिले हुए हैं, उसमें हम परिवर्नन नहीं कर सकते हैं और उनके रहते हुए ग्रगर अशोक मेहता जी यह कहते है कि १० ४० तेन्ट म्नाफा कमाने वालों को अधिक टैक्स लगात्रो और वह टैक्स, वह म्नाफा समाज के कल्याण के लिए, समाज के विकास के लिए लगाया जाय, तो इसमें कौन सी गलती है ? यह बात मेरी समझ में नही ग्राती है ?

मुझे अकसोस है कि जब कोई एक कदम उठाया जाता है तो यह कहा जाता है कि विरोधी दल की स्रोर से स्राक्षेप होता है किन्तु कांग्रेस पार्टी के लोग यह कहने के लिए मुझे माफ करेंग, वे भी एक कदम ग्रागे बढ़ाफर पीछे हटने की कोशिश करते हैं । जिस समय ग्रशोक मेहना जी को श्रो जवाहरलाल नेहरू जी ने प्लानिंग कमीशन के मेम्बरों का परिचय कराया था तो क्या कहा था? उन्होंने कहा था कि सारे देश के नियों न में एक सडन ग्रा गई है ग्रौर उस मडन को दूर करने के लिए, गतिशीलता लाने के लिए, ग्रशोक मेहता जी जैसे त्यक्ति को हम ने निमित्रत किया है मझे अफ़सोस होता है कि कुछ कांग्रेस के मेम्बरॉ ने मझ से कहा था कि तुम्हारे एक ग्राटमी को हम ने योजना आयोग का उपाध्यक्ष बना दिया है तम को हमारा शुक्रगुजार होना चाहिये। ग्रगर ऐसे मंकीर्ण दायरे के ग्रन्दर ग्राप इस देश की राजनीति को चलाना चाहते हैं तो इस देश के लिए कोई भविष्य नहीं है। जब ब्राक्षेप कम्युनिस्ट पार्टी की ब्रोर से होता है, जब स्राक्षेप दूसरे लोगः की स्रोर से होता है. ग्रगर प्रधान मंत्री जी कह सकते हैं--तो मुझे अक्सोस है कि माननीय नियोजन मंत्री जी इस वात को नहीं कह सकते कि ग्रशोक मेहता जी देश को राजनीति में स्रकेले स्रादमी हैं जिन्होंने मंकीर्ण राजनीति की दलवन्दी से ग्रागे निकलकर देश के ग्राधिक विकास के लिए देश की समद्धि के लिए और देश को उत्कर्ष पर पहुंचाने के लिए ग्रपनी राजनीतिक प्रतिष्ठा की परवाह नहीं की । हम मानते हैं कि हमारे पार्टी में इस पर मतभेद हैं लेकिन कांग्रेस के लोगो ने इस सम्बन्ध में क्या किया ? विरोधी दल में, मैं माननीय भ्षेश गृप्त की बात समझ सकता हं जिन्हें जनतंत्र में विश्वास नहीं हैं। मैं श्रो लोकनाथ मिश्र की बात समझ सकता हुं जिनका ग्रायिक नियोजन में विश्वास नहीं है, लेकिन कांग्रेस के लोग जो समाजवादी हैं उनका क्या हाल है ?

माननीय महोदया, मैं एक बात कह कर खत्म कर दूंगा। पुराणों में एक कया है। रावण का सब लोगों ने नाम सुना होगा। रावण को एक बार यह श्राभास हुआ कि [श्री चन्द्र शेखर]

मैं इतना बड़ा तपस्वी हं, सारे ऐश्वर्य, सारे वैभव, मैं ग्रपने तप से प्राप्त कर सकता है तो फिर क्यों लडाई लडे राम से । मैं ही क्यों न हो जाऊं राम, श्रपनी तपस्या से । रावण ने यह फैसला करके तपस्या करना शरू किया। लेकिन जिस समय तपस्या करना शरू किया उसका नतीजा यह हम्रा कि उसमें जितनी राक्षसी वित्तयां थी, वे एक एक करके टटने लगी, गिरने लगीं। उसको यह मालूम होने लगा कि उसकी जो ताकत है वह कम होने लगी है और वह ग्रपने से घवरा गरा। घबरा कर उसने कहा कि नही उसको राक्षस ही रहना मंजर है। कांग्रेस पार्टी का भी वही हाल है। कांग्रेस पार्टी एक समय सोचती है कि क्यों न वह प्रजातांत्रिक समाजवादी हो जाय । प्रजातात्रिक समाजवादी होने का फैसला करते हुए वह सही रास्ते में एक कदम उठाती है। लेकिन जब पुरानी शुंखलाएं, परम्पराए, जो स्नोत शक्ति के हैं, वे टुटते नज़र भ्राते हैं तो सोचने लगती है कि क्यों न मोरारजी का सहयोग लिया जाय, क्यों न एस० के० पाटिल का सहयोग लिया जाय, टाटा बिरला के गोद से क्यों ग्रलग हों। इस तरह से वह ट्टकर बिखरकर, हिम्मत हारकर फिर सड़ान में पड़ी रहना पसन्द करती है। आज भारतीय राजनीति में और देश के आर्थिक विकास में कांग्रेस पार्टी के लिए और सारे प्रजातांत्रिक समाजवादियों के लिए एक मौका आया है कि वे सोचें कि क्या जो राक्षस है वह राक्षस रहना चाहता है या फिर राक्षसी वृत्ति को छोडकर, ग्रपनी ताकत को थोडे समय के लिए कम करके भी एक ऐक्वर्ययक्त समाजवादी रहना चाहता है जो नये समाज की कल्पना कर सके, जो नये हिन्द्स्तान का निर्माण कर सके।

SHRI SURESH J. DESAI (Gujarat): Madam Deputy Chairman, the Midterm Appraisal document which is before the House is a very frank statement of the achievements and failures of our economy. The hon. Members who have preceded me have drawn various conclusions from this document. While some Members have said that planning has completely failed and it should be given up, others have stated that our economy is at a stagnant stage. To my mind, Madam, the correct interpretation is that certain sectors of our economy only our targets have not been achieved. And that is why we have not been able to accelerate the growth of our national income as desired. The growth of national income was envisaged to be 5 per cent. but it is unfortunately, in the first two years of the Plan only 2.5 per cent. But there are very cogent reasons for it. And that is why we have not been able to achieve the target.

Madam, before I deal with reasons, I would refer to one fact. There are certain factors about our planning which we have to keep in view. Ours is a democratic plannig. And democratic planning has got its own inherent difficulties. For instance, in a totalitarian planning labour can be asked to go wherever they like. They can sell goods to whatever foreign countries they like at whatever price. They can earn foreign exchange. They can purchase goods of foreign countries. Also they concentrate on certain heavy industries. It is possible only because even if the people are denied certain consumer goods there is nobody to complain in a totalitarian economy. Then, they can control the prices as they like. These are some of the advantages of a totalitarian planning which is confined to Communist countries. But ours is democratic planning and in this planning we have our inherent difficulties to face. That is why our rate of progress at times is slow. But, after all, democratic planning is something to which we are wedded.

Then, Madam, we have got to reconcile our democratic planning with the socialist ideals also. For instance, we believe in public ownership and

we have to develop our public sector. There has been a lot of criticism about the public sector from certain quarters. For instance, all the public sector industries are heavy industries. They are not profit-earning consumer industries. They take a gestation period of, say, ten years. Ten years is not a long time for heavy industries to develop.

Then there is also the question of lack of technically trained personnel at the highest level for our public sector also. In the private people grow with the industry from father to son. But in the public sector it is not so. At the highest level we have a dearth of technically trained personnel of the right type. Now we are coming up. Within ten years people have been trained and in another ten years' time, people will be trained further and the public sector will also begin to show results in the next few years.

Then the other thing which have to reconcile with our planning is that we are not merely developing our industries and agriculture only but we have got our social objectives also. For instance our educational institutions have spread far and wide in the country. Technical education is also prevalent and is being given to more and more students. Then medical hospital care is also being extended to more and more people. The workers' benefits are also given. Provident Fund, insurance, bonus, dearness allowance—all these are given to workers also. So all these social objectives are also met along with our planning and that is why a certain amount of our allocation for planning has to be set aside for our social objectives also. It is not that we merely develop our industries and agriculture only. If we take all the problems in our proper perspective, we have progressed much in the years of planning. Our achievements are not small. It is only at certain quarters we find that there is a tendency to belittle our achievements. but I may say that in all the countries of Asia, newly independent countries

of Asia and in all the newly independent countries of Africa, our record of progress, economic progress is best one. This is not a mean achievement if we consider all the developing countries together. At times people point to or we finger at certain sections of it and begin to damn whole thing. It is better to take the whole picture, a comprehensive view of the whole of our economy and our social objectives and then only we can find out up to what limit we have progressed.

Coming to the reason the slow growth of our economy. there have been shortfalls in agricultural production. Agricultural production in 1960-61 was 8.1 per cent.—annual rate of growth. In 1961-62 it was 1.6 per cent. while our annual target was 6 per cent A number of things have been said about betterment of agriculture and I will not take the time of the House further in enumerating that seeds should be available or fertilizer or water should be available or more irrigation facilities should be made available. I will stress only one point that we would require better leadership in the agricultural sector Extension The people who man our Services and Community Development Projects do not provide that kind of leadership and that kind of talent which is very necessary if we want to bring up our agricultural sector. The farmer has to take to modern methods of cultivation and for that the proper leadership must be provided for our Community Development Projects and Extension Services.

Coming to industries, the 1961-62 rate of growth was 6.6 per cent. while in 1962-63 the rate was 11 per cent. That is also a shortfall because targeted rate of growth was 11.1 per cent. But we have to face a number of difficulties about foreign exchange also. The idle capacity in our various industries is about 20 per cent. on an average and in some it is as much as 50 per cent. This idle capacity is there simply because we have not been able to provide foreign exchange for com[Shri Suresh J. Desai.] ponents, spare parts and for technical advice even and in some cases even for raw materials, because we have not been able to secure foreign exchange. That is why this idle capacity is there in the industry.

Another thing is, the investment c'imate has to be fostered. Because of our difficulties with China and because of so many other factors the investment climate was not as it should have been and because of these factors which are beyond our control and because of the aggression of China and all these things, the investment climate in this country suffered and the foreign collaborator who would have easily come was not willing last year to come forward with participation in our industries. The additional capacity licensed but remaining uncovered by foreign exchange is something like 53.6 per cent. in alloy and special steel industries, 60 per cent. in pig iron, 90 per cent, in tin plate, 47.5 per cent. in steel casting, 65 per cent. in nitrogenous fertilisers, 80.9 per cent. in aluminium and 57.5 per cent, in cement, This is quite a significant figure. Simply because we have not been able to get foreign participation on account of a number of factors-I need not go into that-we have not been able to cover this with enough foreign collaboration. It is very necessary therefore that foreign collaboration should be properly encouraged and a climate for investment should be created in this country.

This morning Mr. Bhupesh referred to the question of foreign participation in the public sector and also in the private sector and he also made an instruction that perhaps because the Prime Minister is ill, that is why something is happening behind his back. There is nothing like that. In Oil India there is foreign participation—private participation—minority participation. In Oil India, which is a Government concern, 51 per cent. is of Government since long before. In Cochin Refineries also 51 per cent. is Government participation, 25 per

cent. participation is of Philips Oil Company, 2 per cent. Duncan Brothers and 23 per cent. will be Indian participation. So it is not exactly that because the Prime Minister is ill, ceitain decisions are taken. In fact it was I who suggested to the Finance Minister in one of our Finance Committee meetings that this is a thing which should be explored further and more and more private participation should come both in the public and private sector. If the Government owns 51 per cent, of capital there is nothing to be afraid of because after all, in the Fourth Plan also the foreign aid which will be coming to our country will be something like Rs. 500 crores only. It is not going to be more. If we want more aid, then naturally wehave to invite foreign participation.

Now, on this point Mr. Gupta criticised Shri Asoka Mehta also, who has been appointed as Deputy Chairman of the Planning Commission, I should say that nobody would doubt the bona fides of Mr. Asoka Mehta. He is considered to be one of the foremost exponents of Socialism not only in our country but in foreign countries also. Mr. Gupta criticised him on this point. On this point there is a clear agreement that after all, if we cannot exnect more than Rs. 500 crores, have got to invite on a massive scale as much foreign aid as we require; otherwise our rate of growth will lag behind.

Mr. Gupta criticised Mr. Asoka Mehta on another matter, on the profit incentives also. About profit incentive, there is nothing wrong. Profit incentive is recognised as a genuine incentive even by the Social Democratic Party of West Germany, even by the Labour Party of Great Britain, They recognise it. The profit incentive has been recognised by all. It is a genuine incentive. After all in a mixed economy people do not work for philanthropy. People work for profit motives. What is bad is profiteering. Profiteering is bad but in profit incentives there is nothing bad.

THE DEPUTY CHAIRMAN: Mr. Desai, you have only three minutes. Please wind up.

SHRI SURESH J. DESAI: Only two minutes.

SHRI BHUPESH GUPTA: She has given you three minutes.

SHRI SURESH J. DESAI: The third point on which Shri Gupta criticised Mr. Mehta was about the taxes, whether the taxes would continue or not. The Planning Commission in their Mid-term Appraisal have given a very clear picture as to what will be the overall position at the end of the Five Year Plan. It is stated that the balance from current revenues will be substantially lower. Even though the receipts have been larger this year, the balance from current revenues will be substantially lower. The miscellaneous capital receipts may show some increase. Steel Equalisation Fund and surplus of public enterprises other than the Railways may show a substantial shortfall. The market loans and Provident Fund may show improvement. The Railway contribution may show improvement but the non-Plan expenditure, if it will not go up, then the overall financial position will show only a marginal improvement. That is what the Planning Commission themselves have said. After all what is

that? The taxes must continue and will continue because our defence requirements are large, because our non-Plan expenditure is also growing and so the taxes will continue. There is nothing wrong in his saying that the taxes will continue, and to criticise him is wrong.

My last point is, we have been able to make much progress in the last 13 years of planning. Our achievements are no mean achievements. If we compare ourselves with other tries, we have achievements to our credit which are certainly great and at the same time we have not to be complacent about these matters. We have to improve further and certainly our hon. Finance Minister and our Minister of Planning, Shri B. R. Bhagat, are paying proper attention to these matters and more and more progress we hope to make in a short time.

Thank you.

THE DEPUTY CHAIRMAN: The Minister will reply tomorrow.

The House stands adjourned till 11 A.M. tomorrow.

> The House then adjourned at five of the clock till eleven of the clock on Thursday, the 27th February, 1964.